

(by e-mail)

F.No. J-22012/36/2020CS(W)
Government of India
Ministry of Environment, Forest & Climate Change
(Wetlands Division)

Indira Paryavaran Bhawan,
Jor Bagh, Aliganj
New Delhi – 110003
Date: 11.06.2021

To

**The Registrar
Hon'ble National Green Tribunal (NGT)
Faridkot House,
Copernicus Marg,
New Delhi - 110 001**

Sub: Report of the Joint Committee submitted in compliance to Hon'ble National Green Tribunal order dated 27.08.2020 in Original Application No. 351/2019 in the matter of Raja Muzaffar Bhat Vs State of Jammu & Kashmir & Ors- Regarding.

Sir,

This has reference to the Hon'ble NGT order dated 27.08.2020 in the matter of Raja Muzaffar Bhat Vs State of Jammu & Kashmir & Ors in Original Application No. 351 of 2019.

In compliance to the above mentioned order, the consolidated report of Joint Committee on the 'status of compliance of environmental norms in respect of significant wetlands in the country' as received from States/UTs is enclosed herewith for perusal of Hon'ble National Green Tribunal.

This issues with the approval of competent authority.

Yours faithfully,



(Rajasekhar Ratti)
Scientist D

Report of the Joint Committee submitted in compliance to Hon'ble National Green Tribunal order dated 27.08.2020 in Original Application No. 351/2019 in the matter of Raja Muzaffar Bhat Vs State of Jammu & Kashmir & Ors.

Report of the Joint Committee submitted in compliance to Hon'ble National Green Tribunal order dated 27.08.2020 in Original Application No. 351/2019 in the matter of Raja Muzaffar Bhat Vs State of Jammu & Kashmir & Ors.

1. INTRODUCTION

This report is submitted in compliance of the Hon'ble National Green Tribunal Principal Bench, New Delhi order dated August 27, 2020 passed in Original Application No. 351/2019 in the matter of Raja Muzaffar Bhat Applicant (s) Versus State of Jammu and Kashmir & Others. Matter is primarily regarding prevention of unscientific dumping of waste and encroachment of Hokersar Wetland, Wular Lake and Kreentchoo-Chandhara Wetland in the Union Territory of Jammu & Kashmir. In the said order, the Hon'ble NGT also refers to the challenges faced in wetland management across the country. Relevant portion of the Hon'ble NGT order dated 27.08.2020 as referred in para 12 and para 13 are reproduced below:-

Para 12: *"We also direct that the National Wetlands Committee may compile data of status of compliance of environmental norms in respect of all significant wetlands in the country to ensure remedial action. The State PCBs/PCCs and State/UT Wetland Authorities in India may give the status of management of wetlands in their respective States to the Secretary, MoEF&CC within three months. On that basis a joint Committee of the Secretary and Chairman CPCB may give a consolidated report to this Tribunal before the next date by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF."*

Para 13: *A copy of this order be forwarded to the Divisional Commissioner, Kashmir, Secretary, MoEF&CC and CPCB. Copies of this order be also forwarded to all the State PCBs/PCCs, State/UT Wetland Authorities, Chief Secretaries of all the States/UTs for further necessary action.*

Now, the matter is listed for hearing on 19.03.2021. A copy of the Hon'ble National Green Tribunal (NGT) order dated 27.08.2020 is enclosed as **Annexure 1**.

2. ACTION TAKEN BY THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MoEF & CC)

Ministry of Environment, Forest and Climate Change has taken up the programmes for conservation of management of wetlands across the country, viz., National Plan for Conservation of Aquatic-ecosystems(NPCA), Initiatives for conservation and rejuvenation of 100 major wetlands, Implementation of wetlands rules, Capacity development through workshops, Notification of Ramsar sites, Development of wetland portal and Center for Wetlands Conservation and Management.

2.1 National Plan for Conservation of Aquatic-ecosystems (NPCA)

The Wetlands Division of the Ministry of Environment, Forest & Climate Change (MoEF&CC) aims to conserve wetlands of the country. The Ministry is currently implementing a Centrally sponsored scheme namely, National Plan for Conservation of Aquatic ecosystems (NPCA) for Conservation and Management of Wetlands in the country on cost sharing basis between Central Government and respective State Governments.

National Plan for Conservation of Aquatic Ecosystems (NPCA) aims at holistic conservation and restoration of wetlands and lakes for achieving the desired water quality enhancement, besides improvement in biodiversity and ecosystems. It aims to promote mainstreaming of wetlands in developmental programming with States by supporting formulation and implementation of integrated management plans, capacity development and research. Till date MoEF&CC has funded 92nos. of wetlands in 24 nos. of states under NPCA scheme. The list of wetlands funded by MoEF&CC under NPCA is enclosed as **Annexure -2**.

2.2 Initiatives

Work on restoration and rejuvenation of at least 100 major wetlands was taken up across the country:

In pursuance to this, a 100 days programme for rejuvenating and restoring wetlands was initiated wherein over 130 wetlands were targeted using the 4 – pronged approach of preparing Brief Documents, filling Ecosystem Health Cards, instituting Wetland Mitras and formulating Integrated Management Plans. Health Cards have been prepared for 115 nos. of wetlands covering an area of 24,55,321.91 ha. States were advised to prepare Integrated Management Plans (IMP) for these wetlands based on

the health and specific threats facing the wetlands which ensures rejuvenation in a outcome oriented manner.

Phase II of this initiative is now underway. It is envisioned to include about 1000 wetlands and help identify synergies between different stakeholders. Over 500 health cards have been prepared with the help of knowledge partners and sent to states for validation.

2.3 Wetland (Conservation and Management) Rules, 2017

The Ministry of Environment, Forest and Climate Change (MoEF&CC) has notified Wetlands (Conservation and Management) Rules, 2017 under the provisions of the Environment (Protection) Act, 1986 as regulatory framework for conservation and management of wetlands in India. This is a significant step to conserve, manage and maintain the ecological character of the wetlands without restricting the wise use. These rules fortify the legal framework for environmental concerns and strengthen the institutional framework through State / UT Wetland Authorities and a National Wetland Committee.

Wetlands (Conservation and Management) Rules 2017 have enhanced the focus of management of wetlands from a central authority to state bodies. State Wetland Authorities and UT Wetland Authorities have been constituted along with a National Wetland Committee. The rules provide for an advisory role for the National Wetland Committee, to guide the state bodies on the integrated management of wetlands based on wise-use principle and review the progress of integrated management of Ramsar Convention sites among other roles. The Guidelines for the Rules have been drafted to support the State Governments / Union Territory (UT) Administrations in the implementation of the Rules by providing guidance on various aspects like identifying wetlands for notification under the Rules, delineating wetlands, wetland complexes and zones of influence, preparation of Brief Document, developing a list of activities to be regulated and permitted, constitution and operational matters of the Wetlands Authorities among other issues.

Till date, two wetlands, namely Sukhna (Chandigarh) and Raamgarh Taal (UP) have been notified under the Rules. Draft notifications for many other wetlands are at various stages of notification by the State Governments.

2.4 Capacity Development

The Wetlands Division provides technical hand holding via regional workshops and review meetings to strengthen the capacity of wetland managers and stakeholders for effective management of wetlands.

Online courses and training material & other initiatives are being developed to enhance digital outreach. A wetland module has been introduced for probationers in Indira Gandhi National Forest Academy (IGNFA).

The Division has also come out with guidelines and publications for dissemination of information regarding wetlands. The Guidelines provide a roadmap for implementation of regulatory framework while the booklets and other publication are prepared for awareness and knowledge in public domain as well as internal consumption. Awareness tools are also generated around the World Wetland Day which is celebrated by the Ministry annually.

2.5 Ramsar Sites

Currently, India has 42 nos. of wetlands designated as Ramsar Sites (Wetlands of International Importance) covering 1,081,438 hectares area and spread across 19 states and UTs. MoEF&CC has provided financial assistance to states under various Centrally Sponsored Schemes (CSS), namely National Action Plan for Conservation of Aquatic ecosystems (NPCA), Integrated Development of Wildlife Habitat (IDWH) and Conservation and Management of Mangroves and Coral reefs (CMMC). Out of 42nos. of Ramsar sites, 35 nos. of sites were supported through financial assistance under various Centrally Sponsored Scheme by MoEF&CC for conservation and management. 16 nos. of Ramsar sites are being monitored by Central Pollution Control Board (CPCB) for water quality. Details are given at **Annexure -3**.

2.6 Wetland Portal

To fulfil the statutory requirement of a portal, the Wetlands Division of the Ministry has already started developing a publicly available information and knowledge platform "Wetlands of India Portal" in order to facilitate knowledge sharing, information dissemination, host capacity building material, and provide a single-point access data repository. It would be a system for processing information and making it available to the stakeholders in an efficient and accessible manner. One of the features of the portal is the Management Information System (MIS) login for each

and every state/UT wherein information pertaining to the wetlands in each State would need to be uploaded by the resp State Wetland Authorities. This information would be linked to the public front of the portal and will be available for the public with varying access rights.

In the present context, in compliance to the Hon'ble NGT order dated 27.08.2020, the Ministry of Environment, Forest and Climate Change (MoEF & CC) requested all the States/UTs to provide the list of significant wetlands in the respective States/UTs in the prescribed proforma (**Annexure-4**) vide letter No. J-22012/36/2020 dated 7th October 2020 (**Annexure -5**). The Ministry also requested CPCB to co-ordinate with all the State PCBs and also to provide the data available with PCBs and CPCB vide letter D.O.J-22012/36/2020 dated 7th October 2020 (**Annexure- 6**).

In pursuance of the above, a reminder was sent to all the State Governments/UT Administration and their respective State Wetland Authorities (SWAs), to expedite and to send the data in the prescribed proforma vide letter dated 19th November 2020 (**Annexure-7**).

2.7 Bharat ka Amrut Mahotsav:

As part of initiative in the programme of “Bharat ka Amrut Mahotsava” launched by the Hon'ble Prime Minister of India to commemorate the 75 years of Indian Independence, as per advice of MoEF&CC, weekly activities are being conducted at various wetland sites over the course of next 75 weeks i.e. from 12th March, 2021 to 15th August, 2022. The States/UTs were requested to implement the listed activities covering different wetlands as per the schedule laid down with technical support from Knowledge Partners. The list of activities circulated to all the states is enclosed as **Annexure – 8**.

3. ENVIRONMENTAL COMPLIANCE - PROFORMA

Environmental Compliance means conforming to environmental laws, regulations, standards and other requirements such as site permits to operate. Wetlands are complex ecosystems. India is home to a wide variety and a myriad number of wetlands. The wide range of precipitation patterns, physiography, geomorphology and climate have facilitated for this rich diversity. Each wetland is thus a unique system and thus having uniform standards is not possible. But for a rapid assessment of the significant wetlands, a proforma for collating the data was developed.

According to the National Wetland Inventory and Assessment (NWIA) carried out through Space Applications Centre (SAC), Ahmedabad based on 2006-07 satellite data, a total 201503 nos. of wetlands have been mapped at 1: 50,000 scale which are >2.25 ha and cover an area of approx. 14.7 Million ha. Significant wetlands include the 42 nos. of Ramsar wetlands and other wetlands, nominated by States under The Wetland (Conservation and Management) Rules, 2017. In the communication sent by Ministry, the states were requested to nominate 'significant wetlands' and furnish data for the same as per the proforma circulated.

The Ministry had earlier prepared a health card system, which provides the health status of the wetland based on a rapid study of health of each wetland ecosystem. Using health and threat score, 130 wetlands were rapidly assessed in a special drive of 100-day Programme. The nodal officers for 33 nos. of these wetlands which fell under Low Health and High Threat category, were guided for preparing and reviewing the management plans of these wetlands to mitigate the threats. While the health card is an effective tool for rapid health assessment using indicators for area, biodiversity, water quality and governance, for the purpose of this report, details on compliance of environmental norms was required. Hence, a proforma was designed to capture wetland name, district, co-ordinates for identification; Criteria for including it as a Significant Wetland, all applicable environmental laws at the site, status of compliance, ongoing cases to assess issues, water quality data in line with the notified standards to check compliance with the existing norms, water quality data over two time points to further notice variations over time and status of management plans and challenges faced in management.

The summary of responses from 21 States/UTs were received and summary is as given in the table below.

Summary of the data received from States /UTs :

S. No.	State	Details Submitted by State	No. of Significant Wetlands	Remarks
1	Andaman Nicobar	-	-	Not responded
2	Arunachal Pradesh	Inventory on Wetlands and Water bodies is in process	NIL	No Ramsar Sites in the state
3	Andhra Pradesh	-	-	Not Responded

4	Assam	Information as per proforma for one wetland and mentioned total 21 wetlands.	21	Data available for one wetland only
5	Bihar	-	-	Not Responded
6	Chandigarh	Information as per proforma	1	Responded but NIL information.
7	Chhattisgarh	NIL information	-	NIL information
8	Delhi	Information as per proforma	5	Complete data is not available
9	Daman and Diu	-	-	Not Responded
10	Goa	Wetlands with location details submitted	35	Information is not as per prescribed proforma.
11	Gujarat	-	-	Not Responded
12	Haryana	NIL information	-	Responded but NIL information
13	Himachal Pradesh	Activities and environmental data	6	3nos. are Ramsar sites.
14	Jammu and Kashmir	Information as per prescribed proforma	10	Eight wetlands are covered under Wildlife.
15	Jharkhand	-	-	Not Responded
16	Karnataka	-	-	Not Responded
17	Kerala	-	-	Not Responded
18	Ladakh	-	-	Not Responded
19	Lakshadweep	NIL	-	Wetlands are yet to be named
20	Madhya Pradesh	Information in prescribed proforma	119	No water quality data was present
21	Maharashtra	-	-	Not Responded
22	Manipur	information in prescribed	8	Information provided in

		proforma for 8 wetlands		prescribed proforma
23	Meghalaya	Only water quality data is available	5	Information is not in prescribed proforma
24	Mizoram	Information as per prescribed proforma	11	Water quality data is not available for 9 wetlands
25	Nagaland	-	-	Not Responded
26	Odisha	Information as per prescribed proforma	3	Information provided in prescribed proforma
27	Puducherry	Information as per prescribed proforma	1	Information provided in prescribed proforma
28	Punjab	Information as per prescribed proforma	5	Information provided in prescribed proforma
29	Rajasthan	Wetlands details with location including in protected areas	125	Data is not as per the prescribed proforma.
30	Sikkim	Information as per prescribed proforma	7	Complete data is not available
31	Tamil Nadu	-	-	Not Responded
32	Telangana	NIL	-	State is in process of collection of data
33	Tripura	-	-	Not Responded
34	Uttar Pradesh	-	-	Not Responded
35	Uttarakhand	-	-	Not Responded
36	West Bengal	Information as per prescribed proforma	1	Complete data is not available
No. of Wetlands			363	

Details/Responses received from States/UTs in respect of wetlands in prescribed format are enclosed as **Annexure-9**.

4. INFORMATION PROVIDED BY CENTRAL POLLUTION CONTROL BOARD (CPCB)

Water quality status of lakes, tanks and ponds monitored under National Water Quality Monitoring Programme (NWMP) during the years 2017-2019 as provided by Central Pollution Control Board vide letter dated 18.12.2020 is replicated below:

The Central Pollution Control Board (CPCB) in association with State Pollution Control Boards/Pollution Control Committees (SPCBs/PCCs) is implementing National Water Quality Monitoring Programme (NWMP) across the country through a network of 4111 nos. (as on December 2020) monitoring locations covering surface water and groundwater locations. At present, 288 nos. of Lakes are monitored at 341 nos. of locations, 102 nos. of Ponds monitored at 106 nos. of locations and 133 nos. of Tanks monitored at 138 nos. of locations under NWMP in 28 nos. of States /UTs.

The water quality is assessed for various Physico-chemical, bacteriological, heavy metals and pesticide concentration as per Guidelines for Water Quality Monitoring 2017 (GWQM, 2017) issued by MoEF&CC. The data is compared with Primary Water Quality Criteria for Outdoor Bathing notified by MoEF&CC under Environment (Protection) Rules, 1986 comprising of parameters viz. pH, Bio-Chemical Oxygen Demand (BOD), Dissolved Oxygen (DO) & Fecal Coliform (FC).

In compliance to Hon'ble NGT (PB) New Delhi order dated 27/8/2020 in O.A No 351/2019 in the matter of Raja Muzaffar Bhat Vs State of Jammu & Kashmir & Ors , CPCB shared the water quality data of lakes, tanks & ponds of 2017-19 vide letter dated 18.12.2020 with MoEF&CC. Further, as a follow up of the meeting held by MoEF&CC with CPCB on 23.12.2020, status of water quality of lakes, tanks & Ponds including Ramsar sites monitored by CPCB provided to MoEF&CC for finalization of report of Joint Committee Comprising Secretary MoEF&CC and Chairman, CPCB.

The Water Quality data of Lakes, Ponds & Tankss is compiled for the years 2017 to 2019 and state-wise status of compliance of Lakes, Ponds & Tanks w.r t Primary Water Quality Criteria for Outdoor Bathing notified under Environment (Protection) Rules, 1986 has been tabulated. Based on the monitoring of water quality, compliance status of lakes, ponds & tanks observed during the years 2017-2019 is given in subsequent paras.

In the year **2017**, 375 nos. of locations were monitored which include 215 nos. of on lakes, 87 nos. of on ponds and 73 nos. of on tanks. A total of 63 nos. of monitored locations i.e., 39 nos. of on lakes, 16 nos. of on ponds and 8 nos. of on tanks found complying with Outdoor Bathing Water Quality Criteria parameters such as pH, BOD, DO and FC, whereas 312 nos. of locations were not complying to Bathing Water Quality Criteria Parameters. Overall percentage of compliance in Lakes, Ponds and Tanks was observed as 16.8 %.

In the year **2018**, 433 nos. of locations were monitored which include 236 nos. of on lakes, 92 nos. of on ponds and 105 nos. of on tanks. A total of 58 nos. of monitored locations i.e., 39 nos. of on lakes, 11 nos. of on ponds and 8 nos. of on tanks were found to be complying with Outdoor Bathing Water Quality Criteria Parameters such as pH, BOD, DO and FC, whereas 375 nos. of locations were not complying to Bathing Water Quality Criteria Parameters. Overall percentage compliance of monitored locations (Lakes, Ponds and Tanks) was observed as 13.39 %.

In the year **2019**, 527 nos. of locations were monitored which include 306 nos. of on lakes, 98 nos. of on ponds and 123 nos. of on tanks (123). A total of 91 nos. of monitored locations i.e., 54 nos. of on lakes, 22 nos. of on ponds and 15 nos. of on tanks were observed to be complying with Outdoor Bathing Water Quality Criteria Parameters such as pH, BOD, DO and FC, whereas 436 nos. of locations were observed to be not complying to Bathing Water Quality Criteria Parameters. Overall percentage compliance of monitored locations (lakes, Ponds and Tanks) improved to 17.27 % in 2019.

Compliance Status of Water Quality of Ramsar Sites in India observed in 2019

Out of 42 nos. of Ramsar Sites in India identified by MoEF&CC, CPCB is monitoring 16 nos. of Ramsar sites (as Lakes, Tanks & Ponds) under National Water Quality Monitoring Programme (NWMP). The water quality data of 2019 is compared with Primary Water Quality Criteria for Outdoor Bathing w.r.t parameters pH, DO, BOD & FC and it is observed that out of 16 nos. of monitored Ramsar sites during 2019, 06 nos. of are complying and 10 nos. of are non-complying which include Wular Lake which is complying at 2 nos. of locations and non-complying at 05 nos. of locations. Water Quality data of Ramsar Sites for the year 2019 is given at **Annexure-2**.

5. EXAMPLES OF SOME BEST PRACTICES IMPLEMENTED FOR THE REJUVENATION OF WETLANDS

5.1 Anusupa Lake, Odisha:

Ansupa is an oxbow lake situated on the left bank of river Mahanadi in the Cuttack district of Odisha. Spanning over an area of around 180 ha, it is the largest freshwater lake in the state. Apart from hosting a wide range of aquatic plants and fish, the lake is also a major source of livelihood for people from the surrounding villages.

Over the years, the lake suffered severe degradation due to excessive siltation, closure of inflow and outflow channels, highly eutrophic conditions due to heavy nutrient loading from peripheral paddy fields and proliferation of water hyacinth. This not only resulted in the shrinkage of the water spread area but also threatened the survival and growth of aquatic life. This had bearing on the livelihood of the local fishing community as well as the destruction of habitat for migratory and resident birds.

The Chilika Development Authority (CDA) has been entrusted with the responsibility of the management of the lake undertook the initiative for the revival of Ansupa. In December 2018, CDA with the support of the Integrated Coastal Zone Management Programme (ICZMP) engaged a mechanical weed harvester for de-weeding the Ansupa Lake. During this, some parts of the lake were left intact to provide a healthy habitat for the birds. In the lake's catchment, staggered trenches, percolation tanks, check-dams were built for soil and moisture conservation. The revival initiative also involved the local community - CDA formed the Ansupa Integrated Self-Help Group accommodating four local SHGs in it. The integrated SHG manages all activities in the lake as well as services related to wetland-dependent tourism.

The restoration efforts helped in increasing the water spread area and improved the income of the local communities owing to an increase in fish population and revival of tourism. Farmers have been sensitized towards adopting organic farming to avoid chemical fertilizers. The lake has now been visited by the birds that had abandoned the lake owing to its deteriorating condition.

5.2 Chilika Lake, Odisha:

Conservation Measures taken up as part of Rejuvenation of Lake:-

Catchment area treatment: Activities have been undertaken for control of soil erosion in critical areas of Chilika catchment through plantation, gully control, water harvesting structures, diversion wiers, barren hill plantation, island plantation and vegetative measures for stream bank erosion control. These activities have been implemented in collaboration with Soil Conservation Department, Government of Orissa.

Participatory Integrated Watershed Management: An innovative participatory micro watershed project I under implementation in Degei Pahad microwatershed with an objective to enable the community to prevent arrest and reverse degradation of life support systems, particularly land and water, to produce biomass in a sustainable and equitable manner.

Habitat improvement of Nalabana island: Plantation of *Phargmites karka*, construction of earthen mounds and renovation of creeks have been undertaken for habitat improvement of Nalabana in collaboration with the state Wildlife Department.

Weed Management: Highly weed infested areas in the Lagoon have been identified through remote sensing techniques involving Orissa Remote Sensing. On a pilot basis biogas plants have been installed by Orissa Renewable Energy Development Authority (OREDA).

Hydrological intervention for opening of new mouth: CDA commissioned the services of the premier institutes of the country like National Institute of Oceanography (NIO) and Central Water and Power Research Station (CWPRS), Pune to carry out the study of the root cause of the degradation of the lagoon ecosystem. CWPRS recommended opening of an inlet at an appropriate location closer to the lagoon to improve the situation. National Institute of Oceanography, Goa was involved to assess the environment impacts of opening of the mouth. Approvals of different levels were obtained to undertake the desiltation of the channel and opening of the mouth

The opening of the new mouth has led to the following positive impacts on the lagoon ecosystem:

Improvement of the fishery resources due to auto recruitment and free breeding migration of the fishes prawns and crabs in to the lagoon. The

average annual fish landing during the past ten years which had declined to a minimum of 1600 metric tons, improved to 4889 metric tons during 2000-2001 and touched all time high of 11,877 metric tons during 2001-2002. The increase in the fishery resources facilitated the community to adopt self-initiated good practices, like regulation of the mesh size etc.

Reduction in area under freshwater invasive species: Proliferation of the fresh water invasive species was taking place due to fall in salinity level of the lagoon. The weed spread area which was only about 20 sq.km in 1972, expanded to 523 sq.km by October 2000, leaving a weed free area of 334 sq.km. After the opening of the new mouth, the weed free area assessed was estimated to be 506 sq.km in May 2001, which indicates an improvement of about 172 sq km, by use of the image-processing tool. There has been a reduction of invasive species like water hyacinth and water fern by 21.31 sq km.

Increased flushing of sediments: Due to the increase in the velocity of water and better flushing of the sediment to the sea through the outlet channel, the depth of the channel from Satapada to the new mouth is improving gradually. There is a significant improvement in the water level variation during the tidal cycle which has turned the lagoon in to pulsing mode. This makes a wetland more productive by way of additional nourishment from the sea during every tidal cycle and flushing out of the detritus and waste products from the system.

Reduced water logging: The retarded flow through the old mouth was the root cause behind low variation of water levels in the lagoon and consequent lower drainage time that resulted in water logging in the agricultural lands of the peripheral villages around Chilika, adversely affecting the productivity of over 50,000 hectares of crop lands. The opening of the mouth facilitated a quick and efficient discharge of monsoon flow reducing the problem of water logging.

Community Participation and Development: Several measures have been undertaken by CDA for promoting community participation in villages in and around Chilika Lake

- Six island villages have been provided with solar street lighting
- Two jetties have been constructed to provide fish landing facilities. Two waiting cum auction have been constructed at Aklupada Ghat and Sorono, two prime fish landing centers.
- Ferry service has been initiated between Puri and Bramhapada blocks.

- Landing ghat has been constructed at Mahisana to facilitate boat landing.

Awareness Generation: Activities undertaken by CDA for environmental education and awareness about the lagoon ecosystem are:

- Establishment of a visitor center at Satpada
- Establishment of a Wetland research Center at Balugaon
- Implementation of Environmental Education and Awareness project in island villages with support from Japan Fund for Global Environment (JFGE).

Achievements:

- ❖ **Removal of Chilika Lagoon from Montreaux Record and Ramsar Award to Chilika Development Authority**
- ❖ **Chilika Development Authority was awarded the Ramsar Wetland Conservation Award and Evian Special Prize in Ramsar CoP 8 meeting held in Spain in 2002 for its outstanding achievement in restoring the Chilika Lake.**

6. CONCLUSION

In compliance with Hon'ble NGT order dated 27.08.2020 and in response to the Ministry's follow up action, 21 States/UTs have responded. Some of the States/UTs have provided partial/Nil information relating to compliance of environmental norms of significant wetlands in the prescribed proforma circulated by MoEF & CC.

As per the information provided by CPCB, 16 nos. of Ramsar sites are monitored under NWMP, out of which 6 nos. sites are complying with primary water quality criteria for outdoor bathing standards.

State Wetland Authorities constituted by the States/UTs under The Wetlands (Conservation and Management) Rules, 2017 are responsible for conservation, rejuvenation, and management of these significant wetlands to maintain the balanced eco-system, biodiversity, and sustainability of natural resources.

All these identified significant wetlands have to be notified in compliance with the Wetlands (Conservation and Management) Rules, 2017, and Integrated Management Plans (IMPs) also have to be prepared to achieve sustainable goals while complying with good environmental management practices. As water is a State subject, under the Wetlands (Conservation and Management) Rules, 2017, the notification and conservation of wetlands is to be taken up by the respective State Wetland Authorities.

The Ministry has taken up initiatives under NPCA for rejuvenation of wetlands and has also taken up capacity building programmes on training and awareness through knowledge partners for the states/UTs including local people.

Above is submitted for the perusal of Hon'ble NGT.

-- OO --

ANNEXURES

Item No. 01

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 351/2019

Raja Muzaffar Bhat

Applicant(s)

Versus

State of Jammu and Kashmir & Ors.

Respondent(s)

Date of hearing: 27.08.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Applicant(s): Mr. Sourabh Sharma, Advocate

Respondent(s): Ms. Shashi Juneja, Advocate for UT J&K

ORDER

1. The issue for consideration is prevention of unscientific dumping of waste and encroachment of Hokersar Wetland, Wular Lake and Kreentchoo-Chandhara Wetland in the Union Territory of Jammu & Kashmir. A factual and action taken report was sought from a joint Committee of Jammu & Kashmir Pollution Control Board ('State PCB'), Department of Wildlife Protection and Deputy Commissioners of Budgam, Srinagar and Bandipora.

2. The matter was last considered on 16.12.2019 in the light of the report dated 09.12.2019 filed by the joint Committee. The report mentioned the steps taken to prevent dumping of solid waste and to remove the encroachments, apart from other steps for conservation of the wetlands. It was stated that the demarcation of the boundary of the wetlands had been done and map of the demarcated line prepared. The

Tribunal also considered the Minutes of the Meeting held on 30.11.2019 wherein further decisions were taken for remedial action, to prevent menace to the environment. The Tribunal directed further steps in the matter and sought an action taken report.

3. Accordingly, the joint Committee has submitted its action taken report on 18.08.2020. The operative part of the report is as follows:-

“That, progress achieved with respect to conservation measures taken in Hokersar Wetland Conservation Reserve, Wular Lake and Kreentchoo-Chandhara wetland Conservation Reserve is summarised as under:

A) Hokersar Wetland Conservation Reserve:

1. *Integrated Management Action Plan (IMAP): Department of Wildlife Protection J&K has awarded study to formulate an integrated Management Action Plan for all the nine protected wetlands of Kashmir including Hokersar Wetland Conservation Reserve to the Water Resource Management Centre, National Institute of Technology Srinagar (NIT). The study shall adopt hydrological & biodiversity conservation mapping & modelling using GIS, RS & Hydro-informatics approach. The main focus will be on geospatial studies of these protected wetlands, geotechnical investigation with reference to hydrologic conditions etc. Hydrologic mapping pertaining to the inflow sources, their condition, water extents, outflows, etc. and the pollution control measures for maintaining the water quality and other wetland parameters. (Copy of the consent letter appended as annexure-C).*

2. Additional Measures for Eviction of Encroachment:

As already submitted, that during last two decades human settlements have come up very closed to the perimeter of the Hokersar wetland particularly on Zainot, Hajibagh, Soibugh, Daharmullah and Narbal village side. Besides, heavy silt deposition has resulted in silting up of the marginal lands of the wetland. These silted patches/portions of the wetland are seasonally brought under paddy cultivation by the local population. Department of Wildlife Protection however, not recognizing this practice in the wetland has registered cases under Wildlife Protection Act, against accused for seasonal occupation of this portion of the wetland conservation reserve.

Department of Wildlife Protection has started a fresh drive against these encroachments and in the first instance 80 nos. of eviction notices (First & Second) under Section 36 (B), 27(3), 33(c), 51 & 52 of Indian Wildlife Protection Act, 1972 have been issued against 40 persons for encroaching a total aggregate area of 147 Kanala i.e

7.35 Ha.at Hajibagh and Zainakot area. Copies of the First & Second notices served are appended as annexure — D 1.

Further, a fresh attempt of encroachment by way of earth filling near nallah number 2 & 5 of Hokersar Wetland was timely thwarted and got evicted in full. Cases under the provisions of Wildlife Protection Act 1972 stand lodged in the Police Station Soibugh District Budgam under FIR No: 285/19 Dated 28.09.2019 and FIR No 282/19 Dated 26.09.2019 under Section 188,447-AR-PC against 3 persons. Copies of the Pictures showing eviction drive conducted and copies of the FIR's are appended as annexure D2 & D3

3. Construction of drainage channel across Hokersar Wetland Reserve along age old alignment under flood management programme J&K and restoration of cross channels by Irrigation and Flood Control Department (Kashmir).

In pursuance of Government Order, No:230-FST of 2016 dated 01-09-2016 (copy appended as annexure E 1) construction of drainage channel across Hokersar Wetland Reserve along age old alignment as recommended by the standing committee of National Wildlife Board.

Department of Irrigation and Flood Control (Kashmir) has already completed construction of 30 M wide channel across Hokersar Wetland which increased the hydraulic efficiency of the channel during the floods besides bringing continuity in the water flow from Padshahi bagh to downstream Hokersar wetland. Construction of 30m wide channel has increased the life of the wetland

Statement showing Nallahwise Breakup of Quantities excavated and disposed off inside Hokarsar Wetland RD11950 to RD 13182 m is appended as annexure E 2

Statement showing Nallahwise Breakup of Quantities excavated and disposed off inside Hokarsar Wetland RD13182 to RD 16713 m is appended as annexure E3

Statement showing Nallahwise Breakup of Quantities excavated and disposed of inside Hokarsar Wetland construction of Right/Left side channels with retention Water basin for flood management is appended as annexure E4 Pictures showing Execution of Dredging works before and after in Hokersar Wetland by Irrigation and Flood Control Department (Kashmir) are as annexure E 5.

Map showing intervention by way of dredging at different spots is appended as Annexure E6.

Additional measures to collect solid waste from and within the wetland.

As already submitted, Hokersar wetland is strategically located in the suburbs of Srinagar city, falling in two Districts Budgam and Srinagar and is surrounded by 14 peripheral villages. Dumping of

municipal solid waste is not being carried out in the Hokersar Wetland either by Srinagar Municipal Corporation or by the Budgam Municipal Committee. Wildlife Warden Wetland has reported that in the past there have been some incidents of dumping of solid waste in the peripheries of the Hokersar Wetland by some individuals, this practice however, was taken seriously and stopped immediately. Dumped solid waste on the periphery of Hokersar Wetland has been removed by the Department of Wildlife Protection by engaging lorries and excavators.

Photo feature of showing clearance of solid waste from the peripheries of Hokersar wetland at Soibugh are appended as Annexure - F1).

Further it has also been already submitted that In order to preserve and restore Hokersar Wetland and to maintain its nature and existence Deputy Commissioner/District Magistrate, Srinagar while exercising powers vested with him under section 144 Cr.PC has imposed complete ban on dumping of solid waste in and around Hokersar wetland within 500 Mtrs from the bank/margin/boundary of the wetland. Copy of the Order No:77-DMS/PS of 2019 Dated 12.07.2019 is appended as Annexure - F2.

Similarly District Magistrate, Budgam while exercising powers vested with him under section 144 Cr.PC has imposed complete ban on dumping of solid waste in and around Hokersar wetland within 500 Mtrs from the bank/margin/boundary of the wetland. Also, in the area there will be complete ban on any human activity which is detrimental to the existence of the Hokersar Wetland. Copy of the Order No: DCB/SM/ESTT/123 of 2019 Dated 15.07.2019 is appended as Annexure -F3.

5. Asian Water Bird Census - 2020.

Wetlands Division, Department of Wildlife Protection J&K conducted the annual Asian Waterfowl Census (AWC 2020) in 20 wetlands of the Kashmir valley on 15th & 16th of February 2020. The population estimation (count) was conducted simultaneously in all the major sites along with lesser known wetlands of the valley which includes Hokersar, Shallabugh, Hygam, Mirgund, Badinambal, Narkakar, Wullar Lake, Dal/ Nigeen Lake, Mananbal Lake and associated wetlands, Anchar lake, Khurwansar, Ahansar, Waskhur Sar, Shalar Sar, Gantimullah Reservoir and wetlands of Pampore District as well i.e. Manibugh, Kranchoo, Chatlum and Freshkhoori. 83 volunteers which include NGOs, bird lovers, students from Kashmir University and SKUAST (K) participated in this event along with all the field staff of Wildlife Divisions.

*A total of 813043 number of birds belonging to 39 species were recorded in all the wetlands. Hokersar contributed 59% of the total birds count followed by Wullar Lake 14% and Dal Lake 11.8%. Common Teal (*Anas crecca*) with 203133 individuals (25% of total bird count) was the most abundant species followed by Northern Pintail (*anas acuta*) with 161327 birds (19.8%) and Eurasian Coot (*Fulica atra*) with 152208 individuals (18.7%). The seven bird species namely which include Common Teal (*Anas crecca*), Northern Pintail (*Anas acuta*) Eurasian Coot (*Fulica atra*) Mallard (*Anas platyrhchos*),*

shoveler (Spatuala clypeata) Gadwall (M. Strepera0 and Eurasian Wigeon (Marca spenelope) constituted 98.5% of the total birds counted during the AWC – 2020.

Copy of the Asian Water-bird Census Report is appended as annexure-G

6. Antipoaching Measures

During the Winter season every year, Wetlands of Kashmir receives lakhs of Migratory birds from across the world including Siberia, Central Asia and China. These birds are enlisted mostly in Schedule IV of the Wildlife Protection Act, 1972. By virtue of various provisions of this Act these birds receive complete protection against hunting, poaching, capturing and selling. These migratory birds however don't restrict their movements to the protected wetlands only where an institutional mechanism is in place to ensure conducive and protective environment is provided but also visit to other large number of unprotected sites as well. Usually it is here at these places poachers strike and kill these migratory birds in large numbers.

On the very onset of Migratory Birds season and till its culmination, Wetlands Division Kashmir, Department of Wildlife Protection J&K, remains alert on toes to ensure these birds are protected not only in the protected wetlands but outside as well.

Surprise raids are conducted by the field staff and poachers are being apprehended in large numbers along with arms, ammunition, tools, decoys and snares which are seized under the relevant provisions of Wildlife Act, 1972 followed by lodging of the cases either in the Police stations or in the Court of Law having jurisdiction. Department has established a Central Control Room at Srinagar which is assigned the job of conducting raids and apprehending the culprits based on complaints received in this behalf.

Statement showing number of guns seized for the last three years is appended as annexure-H1

Pictures showing seized guns and other tools as antipoaching measures are appended as annexure- H2

7. Additional measures for Demarcation by way of fixing Demarcation Pillars.

That in continuation to what has been already stated, Department of Wildlife Protection J&K in joint collaboration with concerned Revenue Dept., Demarcation and photo interpretation Divisions of J&K Forest Department has been finally able to demarcate Hokersar Wetland Reserve. (copies of the digitally delineated maps of Hokersar Wetland are appended as annexures- I & J. Now as on date there has been substantial progress in fixing of demarcation boundary pillars at digitally delineated points. Pictures of boundary pillars being fixed along the demarcated peripheries of Hokersar are appended as annexure - K.

The progress of demarcation is also being done in compliance of the orders of the Hon'ble High court of Jammu and Kashmir in PIL No. 02/2017 and C/W & PIL No. 08/2017 titled "Molvi Peer Noor – ul Haq v. Chief Engineer and Others.

8. Education and Awareness.

People in general and those living in the fringes of Hokersar Wetland Conservation Reserve in particular are made to understand the concept of sustainable conservation of natural resources. Public discussions, shows and talks are held involving media both print and electronic. This has brought a change in the mindset of the people. A significant reduction in number of poaching cases has been recorded besides overexploiting natural resources has also gone down.

The role of education in public awareness programmes advocates strongly the need to engage participation of public and interactions with local communities and respond to their queries to make them feel more responsible towards conservation of wetlands.

As a sequel many programmes have been organised by Wildlife Division Wetlands, Department of Wildlife Protection. A photographic profile of different programmes organised is appended as **annexure-L**.

B) Wullar Lake:

Solid Waste Management:

As already submitted before the Hon'ble National Green Tribunal during previous hearing the dumping site at Zalwan stands closed and as reported by Municipal Committee Bandipora vide their letter No: MC/Bpr/Estt/20/1001-05 Dated: 04-08-2020. Copy appended as annexure — M. The dumping of solid waste is presently done at Bandipora Bund Side. The Site consisting of 35 Kanals of Land provided by district administration Bandipora which is 1650 ft away from periphery of Wular Lake. As asserted by municipal committee in the same letter referred above, the municipal committee in consultation with district administration have identified 20 Kanals of Land at Mader Kunan Bandipora for disposal of municipal solid waste. The revenue papers for the new site have been prepared, the new site is away from Wular Lake.

Removal of encroachments:

Wular conservation and Management Authority has started process of encroachment removal from the Lake. In the 1st phase eviction notices have been issued to 67 encroachers and with the active support of district administration 80 Kanals (i.e 4 ha) of encroached area has been evicted. The authority is also persuading the local community to voluntarily remove the encroachments. The authority will continue the eviction process which has now been started. List of encroachers in Wular Lake who have been issued notices for eviction is appended as annexure – N.

C) Kreentchoo-Chandhara Wetland:

Solid Waste Management

It has been already submitted that there is no dumping of municipal solid taking place in or in the fringes of this wetland. However, stray incidents of dumping of garbage at some spots by some locals is reported at times, which is taken serious by the Department and got removed/cleared by the staff. In order to maintain its wetland characteristics and conserve as a home to migratory birds, District Magistrate, Pulwama while exercising powers vested with him under section 144 Cr.PC has imposed complete ban on dumping of solid waste in and around Kreentchoo-Chandhara wetlands within 500 Mtrs from the bank/margin/boundary of the wetland.

In order to ensure that the whole wetland which is comprising of more than 60 ha including the portion under Wildlife Department is conserved for posterity and ecological and other services rendered by this wetland sustains for long the proposal submitted by the Wildlife Department vide No: RWLW/K/Estt /2019-20/957-61 Dated:01-11-2019 has been agreed upon by the Divisional Commissioner Kashmir and the process for handing over balance left over area comprising of 53.60 ha has been initiated. Copy of correspondence from Additional Commissioner Kashmir vide No: Div.Com /RA-Hokersar wetland/62/2019 Dated 27/ 11/2019 is appended as annexure – P.”

4. The applicant has filed response to the report giving certain suggestions as follows:-

I. Hokersar

- *That it is in collaboration with Rural Sanitation Department Wildlife Conservation Department could undertake solid waste management around Hokersar wetland and adjoining villages Soibugh, Sharifabad and Hajibagh. There are enough funds available under Swachh Bharat Mission Gramin (SBM Gramin) for such activities but unfortunately the money is not being utilized as no DPRs have been prepared by Govt. nor have been consultant agencies hired by Rural Development Department for this work.*
- *That effective watch and ward system needs to be made available by J&K Wildlife Conservation Department to prevent dumping of solid waste in and around Hokersar*
- *Respondents should be directed to spend funds under Solid Liquid Resource Management programme available under Swachh Bharat Mission Gramin (SBM Gramin).*
- *The Applicant agrees that dredging is being done for removing silt from Hokersar but this is not a permanent solution for Waste and its Management. The Wildlife Dept. must get associated with Rural Sanitation for this purpose. It is stated*

that this Hon'ble Tribunal should direct Secretary Rural Development J&K Govt. to look into the issue and direct Rural Sanitation Department accordingly.

- *It is stated that the Waste Management should not be a one or two day show for purpose of taking photos but it should be a continuous process. It is suggested that there be Information Education and Communication (IEC) activities around Hokersar invoking NGOs and panchayats. under SBM Grameen Solid Liquid Resource Management component. In Hokersar area hardly any IEC or waste management work done by Govt.*
- *Funds remain utilized by District Administration Budgam for Solid Waste Management which needs to be addressed.*
- *No consultant Agencies have been hired to make DPRs for Solid Liquid Resource Management in rural areas of Kashmir which needs to be done urgently as per Swachh Bharat Mission Gramin (SBM Gramin) program.*

II. Wullar lake

- *It would be highly desirable if this Hon'ble Tribunal appoints an independent Non Governmental Expert as Court Commissioner to facilitate the determination of the real questions in controversy and the false statements being made by the Respondents.*

III. Kreentchu Chandhara wetland

- *To protect, preserve and conserve Wullar, Hokersar and Kreenchu Chandhara lakes wetlands it would be expedient to associate Srinagar Municipal Corporation, Directorate of Urban Local Bodies Kashmir and Department of Rural Development / Rural Sanitation with all the activities related to the collection, segregation and treatment of solid waste near Wetlands which includes lakes, rivers, streams and Irrigation canals.*
- *It is further prayed that in order to ascertain the factual position in the light of submission made herein before some wetland expert may kindly be appointed as Commissioner belonging to any reputed institution or CPCB, NGO at the expense of Union Territory of Jammu & Kashmir through the Department of Environment, Forest & Wildlife Conservation and Housing and Urban Development Department (HUDD).*

5. The applicant has also annexed photographs showing unscientific dumping of garbage.

6. Let further action be taken by the joint Committee headed by the Divisional Commissioner, Kashmir. The above suggestions be duly considered and acted upon, to the extent found viable.

7. Conservation of wetlands in general and Ramsar sites in particular is a significant aspect of protection of environment. To give effect to the Sustainable Development and Precautionary Principles, which have been held to be part of right to life and are to be statutorily enforced by this Tribunal under Section 20 of the National Green Tribunal Act, 2010, effective action plan and its execution is imperative.

8. One of the serious challenges is solid and liquid waste management, apart from encroachments. There are binding directions of the Hon'ble Supreme Court in *Almitra H. Patel Vs. Union of India & Ors*¹. and *Paryavaran Suraksha vs. Union of India*² on the subject of scientific management of solid waste and sewage/effluents in accordance with the statutory provisions of the Water (Prevention and Control of Pollution) Act, 1974, ('Water Act') Air (Prevention and Control of Pollution) Act, 1981, ('Air Act) and waste management rules framed under the Environment (Protection) Act, 1986 ('EP Act'). There is large scale non-compliance of the said statutory provisions which has led this Tribunal to consider the issue of river pollution in OA No. 673/2018, *News item published in "The Hindu" authored by Shri Jacob Koshy Titled "More river stretches are now critically polluted: CPCB"* in view of acknowledged data of 351 polluted river stretches in the country. Apart from the said issue, large scale failure has been found in the matter of solid waste management as repeatedly recorded in O.A. No. 606/2018. The Chief Secretaries of all the States/UTs were required to remain present in

¹ (2000) 2 SCC 679

² (2017) 5 SCC 326

person before this Tribunal for interaction and further planning. In O.A. No. 325/2015, *Lt. Col. Sarvadaman Singh Oberoi v. UOI & Ors.*, the Tribunal has considered the issue of restoration of water bodies. In Original Application No. 593/2017, *Paryavaran Suraksha Samiti & Anr. v. UOI & Ors.*, the issue of untreated sewage or effluent being discharged in water bodies have been taken up for consideration. There are several other matters dealing with such issues, including coastal pollution, pollution of industrial clusters etc.

9. There is discussion in the media about inadequacy of monitoring of action for restoration of lakes, wetlands and ponds which is certainly necessary for strengthening the rule of law and protection of public health and environment³. Several directions have been issued by the Hon'ble Supreme Court in *M.K. Balakrishnan and Ors. v. UOI & Ors.*⁴

10. Wetland (Conservation and Management) Rules, 2017 contain elaborate provisions for protection of Wetlands and National and State Wetland Authorities have been set up. However, the fact remain that the wetlands are facing serious challenge of conservation as shown by the present case and other cases which are the Tribunal dealing with from time to time. Secretary, MoEF&CC heads the National Wetlands Committee with 18 other Members for integrated management of wetlands, monitoring implementation of the Rules and other allied functions. The Committee is statutorily required to meet once in six months. The State Wetlands Authorities are headed by Environment

³ <https://gradeup.co/lakes-in-india-i-4b99dc80-f6ce-11e7-9d78-07a242af4480>

<http://www.saconenvis.nic.in/publication/Lake%20Protection%20and%20Managemen%20of%20Urban%20Lakes%20in%20India.pdf>

http://www.worldlakes.org/uploads/Management_of_lakes_in_India_10Mar04.pdf

⁴ (2017) 7 SCC 805

Ministers of the States with Chief Secretaries as Vice Chairperson and 16 other members. Likewise, the Union Territories Wetland Authorities are headed by the Chief Secretaries. They are required to statutorily plan and oversee necessary action for management of the Wetlands. In spite of high level authorities in place, there are widespread grievances of failure to manage some of the important wetlands, as in the present case and another matter dealt with today relating to Sambhar Lake in Jaipur.

11. Accordingly, the report received from the Joint Committee, showing the extent of challenges faced by the Wetlands in question, may also be forwarded to the Secretary, MoEF&CC and the CPCB as a feedback for further planning and action on the pattern of the problems depicted in the report.

12. We also direct that the National Wetlands Committee may compile data of status of compliance of environmental norms in respect of all significant wetlands in the country to ensure remedial action. The State PCBs/PCCs and State/UT Wetland Authorities in India may give the status of management of wetlands in their respective States to the Secretary, MoEF&CC within three months. On that basis a joint Committee of the Secretary and Chairman CPCB may give a consolidated report to this Tribunal before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

13. A copy of this order be forwarded to the Divisional Commissioner, Kashmir, Secretary, MoEF&CC and CPCB. Copies of this order be also forwarded to all the State PCBs/PCCs, State/UT Wetland Authorities, Chief Secretaries of all the States/UTs for further necessary action.

List again on 21.01.2021.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Nagin Nanda, EM

August 27, 2020
Original Application No. 351/2019
A

Annexure-2

List of Wetlands Funded so far by MoEF&CC under NPCA scheme

S. No.	State/Union Territory	Nos. of wetlands	Wetland
1.	Arunachal Pradesh	1	Satang Senyi
2.	Andhra Pradesh	1	Kolleru
3.	Assam	1	DeeparBeel
4.	Bihar	4	Kabar
			Barilla
			KusheshwarAsthan
			Nagi&Nakti
5.	Gujarat	6	Nalsarovar
			Thol Bird Sanctuary
			Khijadiya Bird Sanctuary
			Pariej
			Wadhvana
			Nanikakrad
6.	Haryana	2	Sultanpur
			Bhindawas
7.	Himachal Pradesh	5	Renuka
			Pong Dam
			Chandratal
			Rewalsar
			Khajjjar
8.	Jammu & Kashmir	7	Wullar
			Tso Morari
			Tisgul Tso &Chisul Marshes
			Hokersar
			Mansar-Surinsar
			Pangong Tsar
			Chettalum
9.	Karnataka	5	Magadhi
			Gudavi Bird Sanctuary
			Bonal
			Hidkal&Ghataprabha
			Ranganthittu
10.	Kerala	5	Ashtamudi
			Sasthamkotta
			Kottuli
			VembnadKol
			Kuttanad
11.	Madhya Pradesh	7	Barna
			YashwantSagar
			Ghatigaon
			Ratapani
			Sakhyasagar
			Sirpur
			Bhoj
12.	Manipur	2	Loktak
			Utra Pat Lake
13.	Mizoram	2	Tamdil
			Palak

14.	Nagaland	1	Doyang
15.	Odisha	5	Chilika
			Kanjia wetland
			Daha wetland
			Anusupa
			Kunaria
16.	Punjab	4	Harike
			Ropar
			Kanjli
			Nangal
17.	Rajasthan	1	Sambhar
18.	Sikkim	7	Khechuperi Holy Lake
			Phendang Wetland Complex
			Gurudokmar Wetland
			Tsomgo wetland
			Tamzey
			Tambao
			Nakuchu
19.	Tamil Nadu	3	Point Calimere
			Kaliveli
			Pallaikarni
20.	Tripura	1	Rudrasagar
21.	Uttar Pradesh	13	Nawabganj
			Sandi
			Lakh Bahoshi
			Samaspur
			Semarai Lake
			Nagaria lake
			Keetham Lake
			Shekha wetland
			Saman Bird Sanctuary
			SarsaiNawar
			Patna Bird Sanctuary
			Chandotal
			TaalBhaghel
22.	Uttarakhand	2	Ban Ganga Jhilmil Tal
			Asan
23.	West Bengal	6	East Kolkata Wetland
			Sunderbans
			AhironBeel
			RasikBeel
			Santragachi
Patlakhawa- Rasomati			
24.	Puducherry (UT)	1	Ousteri lake
	Total	92	

Monitoring Status of Ramsar Sites in India, 2019

station code	Station Name	Name of Water Body	State Name	Dissolved O ₂ (mg/l)		pH		BOD (mg/l)		Fecal Coliform (MPN/100ML)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	
Primary Water Quality Criteria for Outdoor Bathing				>5 mg/L		6.5-8.5		<3 mg/L		< 2500 MPN/ 100 ml		
1529	DEEPAR BEEL, ASSAM	DEEPAR BEEL	ASSAM	4.6	11	7.1	8	2.7	4.8	300	360	Non-Complying
2218	DEEPAR BEEL AT BORAGAON NEAR IASST, GUWAHATI, ASSAM	DEEPAR BEEL	ASSAM	3.7	10	7.1	7.9	2.6	4.6	300	730	Non-Complying
1972	NALSAROVAR LAKE (SANAND), DIST.AHMEDABAD	NALSAROVAR	GUJARAT	7.1	7.4	7.7	9	1.7	4	17	120	Non-Complying
1292	PONGDAM LAKE AT PONG VILLAGE,	PONGDAM	HIMACHAL PRADESH	8.2	9.3	7.06	7.9	0.1	0.3	2	4	Complying
1429	RENUKA LAKE , 35 KM FROM PATNA SAHIB NORTH	RENUKA	HIMACHAL PRADESH	5.7	7.1	7.4	8.1	0.5	2.8	14	31	Complying
2738	(MANSAR LAKE AT MID POINT(MANSAR LAKE)	MANSAR	JAMMU & KASHMIR	7.1	8.8	7.6	8	0.3	2.1			Complying
2740	(MANSAR LAKE AT MID POINT(SURINSAR LAKE), J&K	SURINSAR	JAMMU & KASHMIR	5.1	6.8	8.2	8.4	4.5	23			Non-Complying
2741	SURINSAR LAKE POINT OF DISCHARGE OF WASTE WATER FROM DIFFERENT ESTABLISHMENTS	SURINSAR	JAMMU & KASHMIR	4.8	6.6	8.1	8.6	4.1	6.3			Non-Complying
3263	WULAR LAKE AT NINGLI NALLAH	WULAR	JAMMU & KASHMIR	4.5	9.5	7.15	7.79	0.9	2.5			Non-Complying
3264	WULAR LAKE AT WATLAB	WULAR	JAMMU & KASHMIR	5	8.8	7.24	7.7	1.4	2.25			Complying
3265	WULAR LAKE ATKANIBATH	WULAR	JAMMU & KASHMIR	4.5	9.1	7.17	8.08	1.8	6.3			Non-Complying
3266	WULAR LAKE AT ENTRY PT OF ERIN NALLAH	WULAR	JAMMU & KASHMIR	5.8	8.6	7.3	7.9	1.2	2.6			Complying
4048	WULAR AT SADERKOTE	WULAR	JAMMU & KASHMIR	4.4	8.7	7.14	7.8	2.1	3.75			Non-Complying
4049	WULAR AT ZALWAN	WULAR	JAMMU & KASHMIR	3.8	9	7.1	7.94	1.8	3			Non-Complying
4050	WULAR AT LANKRISH PORA	WULAR	JAMMU & KASHMIR	4	8.4	7.33	7.8	1.25	3.5			Non-Complying
1385	SASTHAMCOTTA LAKE, KERALA	SASTHAMCOTTA	KERALA	6.2	7.4	6	7.2	1.2	2	40	200	Non-Complying
1441	ASHTHAMUDI LAKE AT QILON, KERALA	ASHTHAMUDI	KERALA	3.4	5.6	7.5	8.1	1.4	4	260	680	Non-Complying
1575	VEMBANAD LAKE,KOCHI (OIL TANKER JETTY), KERALA	VEMBANAD	KERALA	2.5	8.4	6.8	8	0.8	3.6	430	140000	Non-Complying
2312	LAKE VEMBANAD AT PATHIRAMANAL (ALAPPUZHA)	VEMBANAD	KERALA	6.1	7.9	6.8	7.5	0.9	3.9	2	180	Non-Complying
1425	LOKTAK LAKE AT THANA	LOKTAK	MANIPUR	6.5	7.9	6.9	7.4	2.5	4.3	5	5	Non-Complying
1426	LOKTAK LAKE AT BISHNUPUR	LOKTAK	MANIPUR	7.1	8.2	6.9	7.8	2.2	4.5	5	55	Non-Complying
1629	LOKTAK LAKE AT SENDRA	LOKTAK	MANIPUR	5.2	8.1	6.9	7.5	2.5	3.6	5	10	Non-Complying
1630	LOKTAK LAKE AT KARANG ISLAND	LOKTAK	MANIPUR	5.8	7.7	7.2	7.5	2.2	3.8			Non-Complying
2437	CHILKA LAKE AT SATAPADA (RAMSAR SITE)	CHILKA	ODISHA	6.4	8.4	6.6	8.2	0.8	2.2	20	1700	Complying
3953	CHILKA AT RAMBHA	CHILKA	ODISHA	6.2	8.5	7.4	8.4	1.2	2.5	1.8	1100	Complying

station code	Station Name	Name of Water Body	State Name	Dissolved O ₂ (mg/l)		pH		BOD (mg/l)		Fecal Coliform (MPN/100ML)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	
Primary Water Quality Criteria for Outdoor Bathing				>5 mg/L		6.5-8.5		<3 mg/L		< 2500 MPN/ 100 ml		
1297	HARIKE LAKE AT HARIKE VILLAGE, PUNJAB	HARIKE	PUNJAB	6.9	8.6	7.2	8	1	2.1	300	2700	Non-Complying
1382	HARIKE LAKE D/S FROM CANAL, PUNJAB	HARIKE	PUNJAB	5.8	8.8	7.2	8.2	1	3.9	360	2100	Non-Complying
1728	RUDRASAGAR, SONUMURA, TRIPURA	RUDRASAGAR	TRIPURA	6.7	7.22	6.5	7.5	1.2	2.9	70	130	Complying
1062	GANGA AT GARHMUKTESHWAR, U.P	GANGA	UTTAR PRADESH	7.5	10.5	6.8	7.7	0.9	2.8	220	1700	Complying
1145	GANGA AT NARORA (BULANSAHAR), U.P.	GANGA	UTTAR PRADESH	7.3	10.6	7.1	7.6	1	2.5	280	920	Complying
2488	GANGA U/S, ANOOPSHAHAR	GANGA	UTTAR PRADESH	7	10.4	6.9	7.5	1.1	2.8	110	280	Complying
2489	GANGA D/S, ANOOPSHAHAR	GANGA	UTTAR PRADESH	7.2	10.3	7	7.6	0.8	2.6	170	430	Complying
2499	SAMARPUR JHEEL, RAEBARELI	SAMARPUR	UTTAR PRADESH	5.8	8.5	8	8.61	4	5	3600	5600	Non-Complying
10149	River Ganga at Gharmukteshwar	GANGA	UTTAR PRADESH	7.3	11.5	6.5	7.6	0.59	2.1	110	1100	Complying
10150	River Ganga at Madhya Ganga Barrage, Bijnor	GANGA	UTTAR PRADESH	7.5	9.7	7.4	7.7	1.3	1.8			Complying

S.No	Name of Ramsar Site	Name of State	Monitored by CPCB
1.	Ashtamudi Wetland	Kerala	✓
2.	Bhitarkanika Mangroves	Orissa	✗
3.	Bhoj Wetland	Madhya Pradesh	✗
4.	Chandra Taal	Himachal Pradesh	✗
5.	Chilika Lake	Orissa	✓
6.	DeeporBeel	Assam	✓
7.	East Calcutta Wetlands	West Bengal	✗
8.	Harike Wetland	Punjab	✓
9.	Hokera Wetland	Jammu and Kashmir	✗
10.	Kanjli Wetland	Punjab	✗
11.	Keoladeo National Park	Rajasthan	✗
12.	Kolleru Lake	Andhra Pradesh	✓
13.	Loktak Lake	Manipur	✓
14.	Nalsarovar Bird Sanctuary	Gujarat	✓
15.	Point Calimere Wildlife and Bird Sanctuary	Tamil Nadu	✗
16.	Pong Dam Lake	Himachal Pradesh	✓
17.	Renuka Lake	Himachal Pradesh	✓
18.	Ropar Wetland	Punjab	✗
19.	Rudrasagar Lake	Tripura	✓
20.	Sambhar Lake	Rajasthan	✗
21.	Sasthamkotta Lake	Kerala	✓
22.	Surinsar-Mansar Lakes	Jammu and Kashmir	✓
23.	Tsomoriri	Jammu and Kashmir	✓
24.	Upper Ganga River (Brijghat to Narora Stretch)	Uttar Pradesh	✓
25.	Vembanad-Kol Wetland	Kerala	✓
26.	Wular Lake	Jammu and Kashmir	✓
27.	Sundarban Wetland	West Bengal	✗
28.	Nandur Madhameshwar	Maharashtra	✗
29.	Nawabganj Bird Sanctuary	Uttar Pradesh	✗
30.	Sarsai Nawaar Jheel	Uttar Pradesh	✗
31.	Beas Conservation Reserve	Punjab	✗
32.	Keshopur-Miani Community Reserve	Punjab	✗
33.	Nangal Wildfile Sanctuary	Punjab	✗
34.	Sandi Bird Sanctuary	Uttar Pradesh	✗
35.	Samaspur Bird Sanctuary	Uttar Pradesh	✓

S.No	Name of Ramsar Site	Name of State	Monitored by CPCB
36.	Parvati Arga Bird Sanctuary	Uttar Pradesh	✗
37.	Saman Bird Sanctuary	Uttar Pradesh	✗

Total Ramsar Sites in India: 37 nos (now increased to 42 nos.)

Ramsar Sites monitored under NWMP: 16 nos. of Ramsar Sites

Not monitored under NWMP :26 nos.

Complying sites: 06 nos.

Non Complying Sites : 09 nos.

Wular Lake: Complying at 02 locations and Non Complying at 05 locations

Table - 1: Proforma for sending Inputs

S.No	Wetland Name	District	Co-ordinates	Criteria for Significance (Ramsar Site/Within PA/Other - explain)	Applicable Environmental Laws (WPA/Wetland Rules/CRZ/Others)	Status of Compliance of all applicable environmental laws (Ongoing Cases in HC/SC/NGT regarding non-compliance)	Water Quality Data – Present (DO, BOD and pH)*	Water Quality Data – 2016 (DO, BOD and pH)*	Management Plan (Implemented/Drafted/Not existing)	Major management challenges faced

*Water Quality Data to be sourced from CPCB/SPCB

Government of India
Ministry of Environment, Forest and Climate Change
Indira Paryavaran Bhawan, Jor Bagh, New Delhi

No. J-22012/36/2020

7th October, 2020

To

All Chief Secretaries
(as per list enclosed)

Sub: Original Application No. 351/2019 Before the National Green Tribunal Principal Bench, New Delhi Raja Muzaffar Bhat Applicant(s) Versus State of Jammu and Kashmir & Ors.

Sir/Ma'am,

This is with reference to the Order of the Hon'ble NGT released on 27th August 2020 in the matter of OA 351/2019 regarding prevention of unscientific dumping of waste and encroachment of Hokersar Wetland, Wular Lake and Kreentchoo-Chandhara Wetland in the Union Territory of Jammu & Kashmir (copy enclosed).

The Hon'ble NGT refers to the challenges faced in wetland management across the country in the said order. I would like to bring to your notice the point presented at S. NO. 12 :

"We also direct that the National Wetlands Committee may compile data of status of compliance of environmental norms in respect of all significant wetlands in the country to ensure remedial action. The State PCBs/PCCs and State/UT Wetland Authorities in India may give the status of management of wetlands in their respective States to the Secretary, MoEF&CC within three months. On that basis a joint Committee of the Secretary and Chairman CPCB may give a consolidated report to this Tribunal before the next date by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF."

In compliance of the order, I request you to send in the list of significant wetlands of your respective state/UT along with the status of management and status of compliance of environmental norms in these by 30th October 2020 in .doc file format as per the proforma enclosed. A communication in this regard has been sent to CPCB for co-ordinating with the respective SPCB/PCC for providing updated requisite data to the SWAs.

I hope that this exercise will help in working towards remedial action for conservation of wetlands of the country

Yours faithfully

Encl: 1. Copy of referred Order for OA No. 351/2019
2. Proforma for sending inputs


(Manju Pandey)
Joint Secretary

मंजु पाण्डे
Manju Pandey



Annexure-6

संयुक्त सचिव
भारत सरकार
पर्यावरण, वन एवं जलवायु
परिवर्तन मंत्रालय
Joint Secretary
Government of India
Ministry of Environment, Forest and
Climate Change
7th October, 2020

D.O. No. J-22012/36/2020

Dear *Sh. Meena,*

This is with reference to the Order of the Hon'ble NGT released on 27th August 2020 in the matter of OA 351/2019 regarding prevention of unscientific dumping of waste and encroachment of Hokersar Wetland, Wular Lake and Kreentchoo-Chandhara Wetland in the Union Territory of Jammu & Kashmir (copy enclosed).

The Hon'ble NGT refers to the challenges faced in wetland management across the country in the said order. I would like to bring to your notice the point presented at S. NO. 12 :

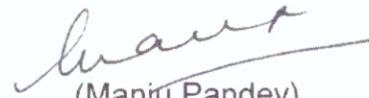
"We also direct that the National Wetlands Committee may compile data of status of compliance of environmental norms in respect of all significant wetlands in the country to ensure remedial action. The State PCBs/PCCs and State/UT Wetland Authorities in India may give the status of management of wetlands in their respective States to the Secretary, MoEF&CC within three months. On that basis a joint Committee of the Secretary and Chairman CPCB may give a consolidated report to this Tribunal before the next date by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."

In compliance of the order, I request you to co-ordinate with the State PCBs/PCCs. A communication in this regard has been sent to the SWAs to compile a list of significant wetlands of their respective state/UT along with the status of management and status of compliance of environmental norms in these by 30th October 2020 in .doc file format as per the proforma enclosed. The data available with CPCB and respective SPCB may kindly be made available to the SWAs to carry out this exercise.

I hope that this exercise will help in working towards remedial action for conservation of wetlands of the country.

With regards

Yours sincerely,


(Manju Pandey)

Encl: 1. Copy of referred Order for OA No. 351/2019
2. Proforma for sending inputs

To

Shri Shiv Das Meena,
Chairman, CPCB
Parivesh Bhawan, East Arjun Nagar, Delhi-32



Form for Inputs

S.No	Wetland Name	District	Co-ordinates	Criteria for	Applicable Environmental Laws (WPA/Wetland Rules/CRZ/Others)	Status of Compliance of all applicable environmental laws regarding non-compliance)	Status of Compliance of Quality Data – Present (DO, BOD and pH)*	Water Quality Data – (DO, BOD and pH)*	Water Quality Plan (implemented /Drafted/Not existing)	Major management challenges faced

*Water Quality Data to be sourced from CPCB/SPCB

Government of India
Ministry of Environment, Forest & Climate Change
National Plan for Conservation of Aquatic Ecosystems

Indira Paryavaran Bhawan
Jorbagh Road, Aliganj
New Delhi – 110003.
Date: 19.11.2020

To,

State Chief Secretaries and State Wetland Authorities (as per list attached)

Sub: Regarding the Original Application No. 351/2019 before the National Green Tribunal Principal Bench, New Delhi Raja Muzaffar Bhat Applicant(s) Versus State of Jammu and Kashmir & Ors.

This is with reference to the letter dated 7th October 2020 (copy enclosed) regarding the Original Application 351/2019 of the Hon'ble NGT released on 27th August 2020 in the matter of prevention of unscientific dumping of waste and encroachment of Hokersar Wetland, Wular Lake and Kreentchoo-Chandhara Wetland in the Union Territory of Jammu & Kashmir (copy enclosed).

As informed in the previous correspondence, in compliance of the order of the Hon'ble NGT, the State PCBs/PCCs and State/UT Wetland Authorities have to give the status of management of wetlands in their respective States to the Secretary, MoEF&CC within three months of the order i.e. **before 27th November 2020**. A Joint Committee of the Secretary and Chairman CPCB will need to send a consolidated report to the Tribunal before the next hearing.

In this regard, a letter had been sent earlier requesting information to be filled in a prescribed format by 30th October 2020.

In compliance of the order, I once again request you to send in the list of significant wetlands of your respective state/UT along with the status of management and status of compliance of environmental norms in these **by 27th November 2020** in .doc file format as per the proforma enclosed.

A communication in this regard has been sent to CPCB for co-ordinating with the respective SPCB/PCC for providing updated requisite data to the SWAs.

I hope that this exercise will help in working towards remedial action for conservation of wetlands of the country

With kind regards

Yours sincerely



(Manju Pandey)

Joint Secretary to Govt. of India

- Encl: 1. Copy of the letter dated 07th October 2020
2. Copy of referred Order for OA No. 351/2019
3. Proforma for sending inputs

**F. No. W-18/4/2021-WTL
Government of India
Ministry of Environment, Forest & Climate Change
(Wetlands Division)**

2nd Floor, Agni Block,
Indira Paryavaran Bhawan,
Jor Bagh Road, Aliganj,
New Delhi -110003

Date: 11th March, 2021

Office Memorandum

Sub.: Bharat ka Amrut Mahotsava from 12th March, 2021 to 15th August, 2022

“Bharat ka Amrut Mahotsava” is scheduled to be launched by the Hon'ble Prime Minister of India to commemorate the 75 years of Indian Independence.

2. As part of the initiative, weekly activities need to be conducted at various wetland sites over the course of next 75 weeks i.e. from 12th March, 2021 to 15th August, 2022. A work plan for the same has been drafted (**enclosed**).

3. The States/UTs are requested to implement the listed activities covering different wetlands as per the schedule laid down with technical support from Knowledge Partners (**State/UT wise list enclosed**). A list of State Nodal Agencies implementing the Ecoclub programme of this Ministry (**State/UT wise list enclosed**) is also enclosed, whose services may also be availed for the same. All the logistic arrangements may be made by the SWAs/UTWAs or the State Governments/UT Administrations.

4. The period laid down for each State/UT is the bare minimum and all the States and UTs are requested to work on these activities to the maximum duration possible during the said 75 weeks. A weekly report, by every Thursday is required to be submitted to this Ministry (**format enclosed**) for uploading on the Portal being launched in this regard.

5. Activities have been suggested for each week. Some material for the same is also available at <http://moef.gov.in/en/division/environment-divisions/wetland/wetlands-publications/> and <http://moef.gov.in/en/division/environment-divisions/wetland/success-stories/>. This is to be followed by wetland site visits and surveys, competitions and awareness drives. All these activities have to be conducted keeping in mind the existing social distancing guidelines.



(Dr. M. Ramesh)

Scientist 'E'

Tel. 24695327

Email: ramesh.motipalli@nic.in

To

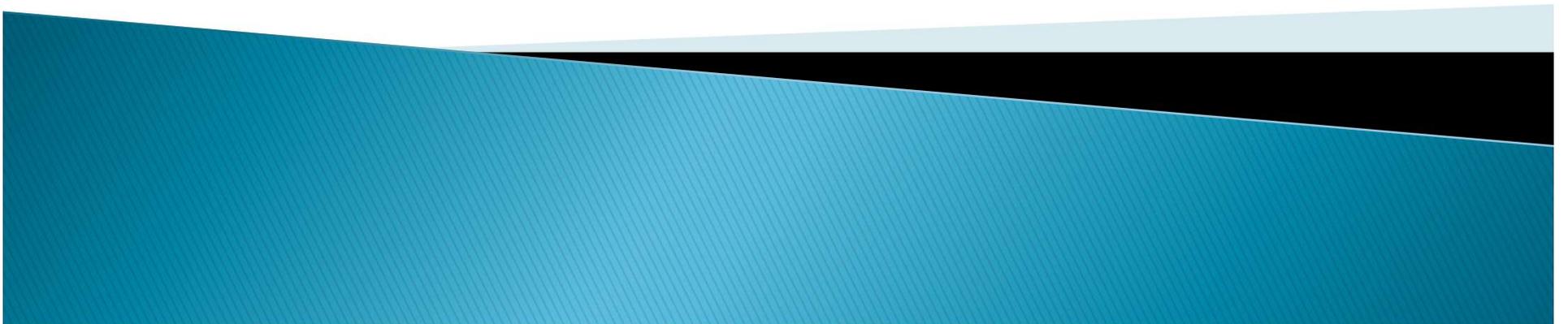
All the State/UT Wetland Authorities (as per list attached)

Copy to:

1. Wetlands Knowledge Partners (as per list attached)
2. State Nodal Agencies (*Ecoclub programme* - as per list attached)

Bharat ka Amrut Mahotsav

Wetlands Division
MoEF&CC



Wetlands Division

Week	Period	Target States/UTs	Suggested Activities*	Implementing Agency
Week 1	12.03.21 - 18.03.21	1. Uttar Pradesh 2. Tamil Nadu 3. Odisha 4. Gujarat	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 2	19.03.21 – 25.03.21		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 3	26.03.21 - 01.04.21		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 4	02.04.21 - 08.04.21		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	
Week 5	09.04.21 - 15.04.21	1. Manipur 2. Madhya Pradesh 3. Kerala 4. Delhi	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 6	16.04.21 - 22.04.21		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 7	23.04.21 - 29.04.21		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 8	30.04.21 - 06.05.21		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	

*The activities will vary depending on the local conditions and resources of the State/wetland sites

Wetlands Division

Week	Period	Target States/UTs	Suggested Activities	Implementing Agency
Week 9	07.05.21 - 13.05.21	<ol style="list-style-type: none"> 1. Himachal Pradesh 2. Andhra Pradesh 3. Bihar 4. Goa 	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 10	14.05.21 – 20.05.21		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 11	21.05.21 - 27.05.21		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 12	28.05.21 - 03.06.21		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	
Week 13	04.06.21 – 10.06.21	<ol style="list-style-type: none"> 1. Punjab 2. Karnataka 3. Sikkim 4. Maharashtra 	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 14	11.06.21 – 17.06.21		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 15	18.06.21 -24.06.21		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 16	25.06.21 – 01.07.21		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	

*The activities will vary depending on the local conditions and resources of the State/wetland sites

Wetlands Division

Week	Period	Target States/UTs	Suggested Activities*	Implementing Agency
Week 17	02.07.21 – 08.07.21	<ol style="list-style-type: none"> Uttarakhand Mizoram Jharkhand Telangana 	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 18	09.07.21 – 15.07.21		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 19	16.07.21 - 22.07.21		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 20	23.07.21 - 29.07.21		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	
Week 21	30.07.21 - 05.08.21	<ol style="list-style-type: none"> Dadra & Nagar Haveli and Daman & Diu Andaman & Nicobar Islands Puducherry Ladakh 	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 22	06.08.21 - 12.08.21		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 23	13.08.21 - 19.08.21		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 24	20.08.21 - 26.08.21		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	

*The activities will vary depending on the local conditions and resources of the State/wetland sites

Wetlands Division

Week	Period	Target States/UTs	Suggested Activities	Implementing Agency
Week 25	27.08.21 - 02.09.21	<ol style="list-style-type: none"> 1. Haryana 2. Meghalaya 3. Chhattisgarh 4. Lakshadweep 	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 26	03.09.21 – 09.09.21		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 27	10.09.21- 16.09.21		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 28	17.09.21 - 23.09.21		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	
Week 29	24.09.21 - 30.09.21	<ol style="list-style-type: none"> 1. Rajasthan 2. Tripura 3. West Bengal 4. Jammu & Kashmir 	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 30	01.10.21 - 07.10.21		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 31	08.10.21 - 14.10.21		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 32	15.10.21 - 21.10.21		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	

*The activities will vary depending on the local conditions and resources of the State/wetland sites

Wetlands Division

Week	Period	Target States/UTs	Suggested Activities*	Implementing Agency
Week 33	22.10.21 – 28.10.21	<ol style="list-style-type: none"> Nagaland Arunachal Pradesh Assam Chandigarh 	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 34	29.10.21 – 04.11.21		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 35	05.11.21 - 11.11.21		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 36	12.11.21 - 18.11.21		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	
Week 37	19.11.21 - 25.11.21	<ol style="list-style-type: none"> Uttar Pradesh Tamil Nadu Odisha Gujarat 	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 38	26.11.21 - 02.12.21		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 39	03.12.21 - 09.12.21		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 40	10.12.21 - 16.12.21		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	

*The activities will vary depending on the local conditions and resources of the State/wetland sites

Wetlands Division

Week	Period	Target States/UTs	Suggested Activities	Implementing Agency
Week 41	17.12.21 – 23.12.21	<ol style="list-style-type: none"> 1. Manipur 2. Madhya Pradesh 3. Kerala 4. Delhi 	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 42	24.12.21 – 30.12.21		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 43	31.12.21 - 06.01.22		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 44	07.01.22 - 13.01.22		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	
Week 45	14.01.22 – 20.01.22	<ol style="list-style-type: none"> 1. Himachal Pradesh 2. Andhra Pradesh 3. Bihar 4. Goa 	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 46	21.01.22 – 27.01.22		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 47	28.01.22 – 03.02.22		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 48	04.02.22 – 10.02.22		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	

*The activities will vary depending on the local conditions and resources of the State/wetland sites

Wetlands Division

Week	Period	Target States/UTs	Suggested Activities*	Implementing Agency
Week 49	11.02.22 – 17.02.22	<ol style="list-style-type: none"> Punjab Karnataka Sikkim Maharashtra 	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 50	18.02.22 – 24.02.22		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 51	25.02.22 - 03.03.22		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 52	04.03.22 - 10.03.22		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	
Week 53	11.03.22 - 17.03.22	<ol style="list-style-type: none"> Uttarakhand Mizoram Jharkhand Telangana 	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 54	18.03.22 - 24.03.22		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 55	25.03.22 - 31.03.22		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 56	01.04.22 - 07.04.22		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	

*The activities will vary depending on the local conditions and resources of the State/wetland sites

Wetlands Division

Week	Period	Target States/UTs	Suggested Activities*	Implementing Agency
Week 57	08.04.22 – 14.04.22	1. Dadra & Nagar Haveli and Daman & Diu	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 58	15.04.22 – 21.04.22	2. Andaman & Nicobar Islands	Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 59	22.04.22 - 28.04.22	3. Puducherry	Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 60	29.04.22 - 05.05.22	4. Ladakh	Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	
Week 61	06.05.22 - 12.05.22	1. Haryana 2. Meghalaya 3. Chhattisgarh 4. Lakshadweep	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 62	13.05.22 - 19.05.22		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 64	20.05.22 - 26.05.22		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 64	27.05.22 - 02.06.22		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	

*The activities will vary depending on the local conditions and resources of the State/wetland sites

Wetlands Division

Week	Period	Target States/UTs	Suggested Activities*	Implementing Agency
Week 65	03.06.22 – 09.06.22	1. Rajasthan 2. Tripura 3. West Bengal 4. Jammu & Kashmir	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 66	10.06.22 – 16.06.22		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 67	17.06.22 - 23.06.22		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 68	24.06.22 - 30.06.22		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	
Week 69	01.07.22 - 07.07.22	1. Nagaland 2. Arunachal Pradesh 3. Assam 4. Chandigarh	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 70	08.07.22 - 14.07.22		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 71	15.07.22 - 21.07.22		Essay competitions/quizzes/poster making/debates/drawing competitions etc.	
Week 72	22.07.22 - 28.07.22		Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	

*The activities will vary depending on the local conditions and resources of the State/wetland sites

Wetlands Division

Week	Period	Target States/UTs	Suggested Activities*	Implementing Agency
Week 73	29.07.22 – 04.08.22	1. Kerala 2. Bihar 3. Odisha 4. Himachal Pradesh	Stakeholder (wetland managers/locals/mitras/institutes) orientation/film screening on wetland values/talks by wetland champions/training of master trainers etc.	State Wetland Authorities/ Knowledge Partners/Eco-clubs through State Nodal Agencies/Wetland mitras/Centre for Wetland Conservation & Management
Week 74	05.08.22 – 11.08.22		Wetland visits/demonstrations of ecological surveys/health cards preparation etc.	
Week 75	12.08.22 - 18.08.22		Essay competitions/quizzes/poster making/debates/drawing competitions etc. and Awareness drives/skits etc. by master trainers (wetland managers/ locals/ mitras/ institutes) for the masses	

*The activities will vary depending on the local conditions and resources of the State/wetland sites

Annexure -9

ARUNACHAL PRADESH: NIL

S.No	Wetland Name	District	Latitude	Longitude	Criteria for significance (Ramsar/Within PA/Other-Explain)	Applicable Environmental Laws (WPA/Wetl and Rules (WR)/ CRZ/ Others	Status of Compliance of all applicable Environmental Laws (on going cases in HC/SC/NGT regarding non-compliance	Water quality data-present (DO,BOD and Ph)	Water quality data-present (DO,BOD and Ph)	Management Plan (Implemented/Draft/Not/Existing)	Major Challenges
1	There is no notified wetland or Ramsar site in Arunachal Pradesh. Further, no record of any Polluted water body in Arunachal Pradesh is there. State Wetland Authority (SWA) has been constituted Inventory on Wetlands and Water bodies is in process	-	-	-	NA	NA	NA	-	-	NA	-

ASSAM:

Sl. No.	Wetland Name	District	Co-ordinate	Criteria for Significance (Ramsar Site/Within PA/Other-explain)	Applicable Environmental Laws (WPA/Wetland Rules/CRZ/ Others)	Status Of Compliance Of All Applicable Environmental Laws (Ongoing Cases in HC/SC/NGT regarding non-compliance)	Water Quality Data-Present (DO, BOD, and pH)*	Water Quality Data-2016 (DO, BOD, and pH)*	Management Plan (Implemented/Drafted/ Not existing)	Major Management challenges faced	Remarks
1	2	3	4	5	6	7	8	9	10	11	12
1	Deepor Beel	Attached sheet, Annexure-I	Attached sheet, Annexure-I	Ramsar Site and Protected area	Wildlife (Protection) Act 1972 and Wetlands Rules	Ongoing Cases: 1) WP (C) no. 230 /2001:MK Balakrishna n-vs-UoI (SC) 2) WP (C) no. 4113 /2009-Deepor Beel Pachpara Sambai Samity Ltd. & Anr -Vs- UoI & Ors. 3) PIL 66/2013: Hamen Borgohain & Ors -vs- State of Assam	Attached, annexure-2	Attached annexure-3	Under preparation	1) Diversion of Railway line 2) Shifting of power line 3) Dumping ground of MSW 4) Survey and demarcation of the area other than WLS by the district administrated is not identified due to which there is non existent of integrated management plan of Deepor Beel Ramsar site.	1) Shifting of dumping site of solid waste not yet finalized by GMC though some sites have been identified 2) The area under the WLS within the Deepor Beel wetland is free from encroachment 3) Hydrophytes and water hyacinth have been

						<p>4) PIL (Suo-moto) no. 3/2017 (GHC)</p> <p>5) PIL OA no. 19/2014 or 472/2018: Rohit Choudhury – vs-UoI & Ors (NGT)</p>					<p>cleaned. However the GMDA have been asked to prepare an annual action plan for cleaning water hyacinth and hydrophytes as natural growth of such weeds is a continuous process</p> <p>4) WII has been requested to study the impact of power line passing through Deepor Beel to the Avifauna. The study will commence during Dec, 2020.</p>
--	--	--	--	--	--	--	--	--	--	--	---

												5) The proposal and draft notification for declaration of ESZ around Deepor Beel WLS forwarded to the Govt. of India, MoEF & CC.
--	--	--	--	--	--	--	--	--	--	--	--	--

Assam 1:

Complied Information regarding District-wise Wetlands identified along with the names of the Nodal Officers

Circle	SIN o	Division Name	Sl No	District Name	Sl. No	Name of the Wetland	Department having jurisdiction	Tentative Area (in ha)	Name of the Nodal Officer
NAC	1	Dhemaji	i	Dhemaji	1	Bor Beel	Revenue	11	Sri Rohini Kr. Das, ACF
	2	Lakhimpur	ii	Lakhimpur	2	Loridongu Beel	Revenue	18.2	Sri Jasimmudin Ahmed ACF
					3	Bhimpara Beel	Revenue	10	
	3	Sonitpur East	iii	Biswanath Chariali	4	Obhola Beel	Revenue	90	Sri N. Nandakumar, IFS, ACF
					5	Kodomoni Beel	Revenue	20	
	4	Nagaon	iv	Morigaon	6	Borjalah Beel	Revenue	70	Sri Santanu Baruah, ACF
					7	Morakolong Beel	Revenue	17	
			v	Nagaon	8	Hahila Beel	Revenue	62.48	Sri Deben Kahila, ACF
	9	Samaguri Beel	Revenue	61.2					
EAC	5	Majuli	vi	Majuli	10	Magurmari Beel	Revenue	12.53	Sri Sushil Kumar Thakuria, DCF
					11	Poram Beel	P&RD	9.20	
	6	Dibrugarh	vii	Dibrugarh	12	Larua Beel	Revenue	159	Sri Jayram Baruah, ACF
					13	Merbil Beel	Revenue	193	
	7	Jorhat	viii	Jorhat	14	Michamari Beel	Revenue	879	Sri Ashwini Kumar, IFS, ACF
					15	Borsola Beel	Revenue	314	
	8	Digbol	ix	Tinsukia	16	Mota Beel	Revenue	100	Sri Mriganka Bora, ACF
	9	Domdooma			17	Kundali Gohain Gaon Beel	Revenue	30	Sri Bhaskar Jyoti Beraghain, ACF
	10	Sivasagar	x	Sivasagar	18	Rupahi Beel Pukhuri	Revenue	45	Smt. Jayashree Naiding, IFS DFO, Sibsagar Dwn.
					19	Rudra Sagar Pukhuri	Archaeologic al survey of India Amguri Revenue Circle	43	
					20	Bholok Beel	Revenue	13.5	
21					Guji Beel	Revenue	15		
11	Golaghat	xii	Golaghat	22	Sankar beel	Revenue	73	Sri Rajib Hazarika, ACh	
				23	Koharpar Garu Chorua Beel	Revenue	33		
C A C	12	Kamrup East	xii	Kamrup M	24	Deepor Beel	Revenue	4000 (Ramsar Site)	Sri B Sarma, IFS CF (WL)& Nodal Officer

							GMDA	675.75 (Guwahati Water Bodies Presentation & Conservation Act, 2008)	
							Forest	410 (Wildlife Sanctuary)	
	13	North Kamrup	xiv	Barpetu	25	Sorbhog Beel	Revenue	50	Sri Subodh Talukdar, ACF
					26	Borkona Beel	Revenue	100	
	14	Goalpara	xv	Goalpara	27	Kumri-Khutimari Beel	Revenue	100	Sri Harun Al. Rashid, ACF
	15	Goalpara SF			28	Urpada Beel	Revenue	853.86	Sri A.K. Patgiri, DFO
SAC	16	Karimganj	xvi	Karimganj	29	Sone Beel	Revenue	500	Dr. Sumitra Das, ACF
BTAD	17	Chirang	xvii	Chirang	30	Kalpani Beel	Revenue	66.9	Sri B.N. Patiri, DCF
	18	Baska	xviii	Baska	31	Themchi Beel	Revenue	8	Sri Dipur Barman, DCF
	19	Dhansiri	xix	Udalguri	32	Mera Bil	Revenue	53.55	Sri Noba Kr Bordoloi, ACF
					33	Pushkriapukhuri		15	
20	Parbatjhora	xx	Kokrajhar	34	Swareswar Beel	Revenue	478	Sri Prabhat Brahma	
LAS FC	21	Aie Valley,	xxi	Bongaingaon	35	Tamranga Beel	Revenue	512.68	Sri Abdal Gani, ACF
					36	Doloni Beel	Revenue	710	

*Note: the DC, Kamrup(M) District would survey & Identify the area of Deepor Beel with assistance from the Revenue and Forest Deptt., as per Minutes of the Tirst Meeting of the Executive Committee of the Deepor Beel Conservation & Development Society.

Chhattisgarh: NIL information

(Chhattisgarh Environment Conservation Board was responded. But no information was given)

Chandigarh:

S.No	Wetland Name	District	Co-ordinates	Criteria for significance (Ramsar/Within PA/Other-Explain)	Applicable Environmental Laws (WPA/Wetland Rules CRZ/ Others)	Status of Compliance of all applicable Environmental Laws (on going cases in HC/SC/NGT regarding non-compliance)	Water quality data-present (DO,BOD and pH)	Water quality data- 2016 (DO,BOD and pH)	Management Plan (Implemented/Draft/Not/Existing)	Major Challenges faced
1	Sukhna Wetland	UT, Chandigarh	Latitude: 30°44'09.58" N to 30°44'54.76" N Longitude : 79°49'59.20" E to 79°48'35.71" E	Other	Wetlands (Conservation and Management) Rules, 2017. Construction and Demolition Waste Management Rules 2016, Environment (Protection) Act, 1986	Yes	DO-7.8 mg/L, BOD- 2.0 mg/L, pH- 7.9	DO-8.7 mg/L, BOD- 2.0 mg/L, pH- 9.3	Under preparation	1. Shortage of water 2. Wastewater/sewage flows from the nearby villages 3. Soil erosion

DELHI:

S. No.	Wetland Name	District	Co-ordinates	Criteria for Significance (Ramsar Site/Within PA/Other-explain	Applicable Environmental Laws (WPA/Wetland Rules/CRZ/Others)	Status of Compliance of all applicable environmental laws (Ongoing Cases in HC/SC/NGT regarding non-	Water Quality Data- Present (DO, BOD and pH)	Water Quality Data- 2016 (DO, BOD and pH)	Management Plan (Implemented/ Drafted/Not existing)	Management challenges faced
1	Sanjay Lake	EAST	28° 36' 52.234" N 77° 18' 7.147" E	Others - Urban Lakes	Wetland Rules	Completed and submitted to CPCB. Action Plan prepared (OA No. 325/2015, "Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors".	DO-4.6, BOD- 12.0 pH-7.83	Not available	Not yet framed	Changes in water inflow and outflow, Pollution and Siltation, Spread of invasive
2	Smriti Van Lake (Kondli)	EAST	28.604792 77.338327	Others - Urban Lakes	Wetland Rules		Not available	Drafted (Regulated tourism)	Changes in water inflow and outflow, Pollution	
3	Bhalswa Lake	NORTH WEST	28°44.494'N 77°10.318'E	Others - Urban Lakes	Wetland Rules		DO-2.1, BOD- 16 pH-7.34	Not available	Drafted (Regulated tourism)	Pollution and Siltation
4	Hauz Khas (District Park at Hauz Khas)	SOUTH	28° 33' 16.820" N 77° 11' 30.476" E	Others - Urban Lakes	Wetland Rules		DO-5.3, BOD- 10, pH-6.39	Not available	Drafted (Regulated tourism)	Changes in water inflow and outflow
5	Smriti Van Lake (Vasant Kunj)	SOUTH	3156434.47" N 712390.95" E	Others - Urban Lakes	Wetland Rules		Not available	Drafted (Regulated tourism)	Changes in water inflow and outflow, Pollution	

GOA:**List and details of water bodies identified on priority as potential Wetlands in the State of Goa**

S.No.	Name of Water body	Village/Tehsil	Taluka	District	Status as per NGT order
1.	Bondvol Lake	Santa Cruz	Tiswadi	North Goa	Draft Notified
2.	Sulabht Lake	Agassaim	Tiswadi	North Goa	Preparation of Brief Document
3.	Curca Lake	Curca	Tiswadi	North Goa	Preparation of Brief Document
4.	Canturim	Curca	Tiswadi	North Goa	Preparation of Brief Document
5.	Malebhat	Curca	Tiswadi	North Goa	Preparation of Brief Document
6.	Gawali-Moula	Curca	Tiswadi	North Goa	Preparation of Brief Document
7.	Toyaar Lake	Chimbel	Tiswadi	North Goa	Preparation of Brief Document
8.	Carambolim Lake	Carambolim	Tiswadi	North Goa	Preparation of Brief Document
9.	Batim Lake	Batim	Tiswadi	North Goa	Preparation of Brief Document
10.	Talaulim Lake	Talaulim	Ponda	North Goa	Preparation of Brief Document
11.	Banstarim Wetland	Bhomas-Alconda	Ponda	North Goa	Preparation of Brief Document
12.	Tarvalem Lake (Pagar Tale)	Shiroda	Ponda	North Goa	Preparation of Brief Document
13.	Tolle (Udden) Lake	Shiroda	Ponda	North Goa	Preparation of Brief Document
14.	Parra Lake	Parra	Bardez	North Goa	Preparation of Brief Document
15.	Dhasi Lake	Revora	Bardez	North Goa	Preparation of Brief Document
16.	Pilerne Lake	Pilerne	Bardez	North Goa	Preparation of Brief Document
17.	Mayem Lake	Maem	Bicholim	North Goa	Preparation of Brief Document
18.	Curtorim lake	Curtorim	Salcete	South Goa	Preparation of Brief Document
19.	Sonbem Lake	Maina	Salcete	South Goa	Preparation of Brief Document
20.	Macazana Lake	Macazana	Salcete	South Goa	Preparation of Brief Document
21.	Comunidade Lake	Guirdolim	Salcete	South Goa	Preparation of Brief Document
22.	Ambulor Lake	Verna	Salcete	South Goa	Preparation of Brief Document
23.	Sarzora Lake	Sarzora	Salcete	South Goa	Preparation of Brief Document
24.	Durga Lake	Cinchinim	Salcete	South Goa	Preparation of Brief Document
25.	Benaullm Lake (Vodle Tollen)	Benaullim	Salcete	South Goa	Preparation of Brief Document
26.	Benaullm Lake (Dhakte Tollem)	Benaullim	Salcete	South Goa	Preparation of Brief Document
27.	Kamla Tollem	Benaullim	Salcete	South Goa	Preparation of Brief Document
28.	Orlim Tollem	Orlim	Salcete	South Goa	Preparation of Brief Document
29.	Sapu Tollem	Velim	Salcete	South Goa	Preparation of Brief Document
30.	Maimollem Lake	Maimollem	Mormugao	South Goa	Preparation of Brief Document
31.	Nr. Village Panchayat Sancoale	Sancoale	Mormugao	South Goa	Preparation of Brief Document

32.	Cottambi Lake	Curchorem	Quepem	South Goa	Preparation of Brief Document
33.	Nanda Lake	Curchorem	Quepem	South Goa	Preparation of Brief Document
34.	Xeldem Lake	Quepem	Quepem	South Goa	Preparation of Brief Document
35.	Pali Lake	Quepem	Quepem	South Goa	Preparation of Brief Document

HARYANA: NIL

S.No	Wetland Name	District	Co-ordinates	Criteria for significance (Ramsar/Within PA/Other-Explain)	Applicable Environmental Laws (WPA/Wetland Rules/ CRZ/ Others)	Status of Compliance of all applicable Environmental Laws (on going cases in HC/SC/NGT regarding non-compliance)	Water quality data- present (DO,BOD and pH)	Water quality data- 2016 (DO,BOD and pH)	Management Plan (Implemented/ Draft/Not/Existing)	Major Challenges faced
1										

*Water Quality Data to be sourced from CPCB/SPCB

HIMACHAL PRADESH:

The Management status/activities carried out in of the significant Wetlands of Himachal Pradesh from the funds provided by Ministry of Environment, Forest & Climate Change, Govt. of India during the past 3 years

Himachal Pradesh encompasses a wide variety of wetlands, spread in various ecological zones which apart from biodiversity treasures are source of livelihood for the local community and have immense aesthetic & tourism values. Presently, the State has three “**Ramsar Sites-Wetlands of International Importance**” namely Pong dam (Kangra), Renuka (Sirmaur) and Chandertal (Lahaul & Spiti). Besides, Rewalsar (Mandi) and Khajjiar (Chamba) have also been included by the Ministry of Environment Forests & Climate Change, Govt. of India for its conservation and management. **The Himachal Pradesh State Wetland Authority (HPSWA)** constituted in the year 2017 under the aegis of H.P Council for Science, Technology & Environment (HIMCOSTE) is acting as a nodal agency for coordinating the Wetland Conservation Programme in the state with the active participation of all the stakeholder’s departments. Planning and implementation is being done keeping in view the requirement of multidisciplinary approach as the principle of “wise use”. Various Departments and Agencies such as local administration, Forests Fisheries, Tourism, Industries, HP Environment Protection and Pollution Control Board, HP University, Zoological Survey of India need to coordinate their effort for better management of wetlands. State & National level Research Institutes are also actively involved in the Wetland Conservation Programme in the state.

Overall Objectives:

The core objective of the **Wetland Conservation Programme** is to conserve and restore wetlands with the active participation of the local community at the planning implementation and monitoring level. Beside this the broad objectives laid down in the Management Plan are to conserve and to restore the habitats for migratory & resident species of birds of the area, to conserve the indigenous fish species and make fishery, sustainable livelihood for the local fishermen, to harmonize the relation between fishermen, wildlife and farmers, to enhance to income of the local people by undertaking income generation activities promotion of community based eco-tourism in the area to generate employment in the area and to make the tourists more sensitive to the values of nature.

Main components and activities:**Activities/works in significant Wetlands of H.P:****Pong Dam Wetland-**

S.no.	Activity Items	Agency	Status	
1	Purchase of all-terrain Vehicles	HPFD	Under Process	
2	Hiring of Boatman, Anti-Poachers etc.	HPFD	Completed	
3	Trench to protect breeding colonies in Rancer Island	HPFD	Completed	
4	Repair of existing watch towers.	HPFD	Completed	
5	Monitoring and Surveillance system	HPFD	Completed	
6	Engaging Labor for preventing illegal Grazing	HPFD	Completed	
7	Activities in terms of gully plugging stream bank erosion, water harvesting structure etc.	HPFD	Under Process	
8	Construction of non-geometrical bunds to create shallow ponds and mounds along the contours to enrich the existing habits for migratory birds and Sarus Cranes, below 1390 ft. msl.	HPFD	Completed	
9	Uprooting cutting of unwanted weeds for habitat improvement for migratory birds	HPFD	Completed	
10	Entry point activities	HPFD	Completed	
11	Training to locals as guides, boatman, pattal making catering etc.	HPFD	Under Process	
12	Purchase of still and video camera with lenses, GPS, Binoculars, Night Vision equipment's etc.	HPFD HIMCOSTE	Completed	
13	Conducting Local Research and Monitoring	HPFD	Under Process	
14	Composing, Publishing awareness material for promoting	HPFD HIMCOSTE	Under Process Completed	

15	Workshops/exposure visits of staff/locals etc.	HIMCOSTE		
16	Engaging on Biologist and Two assistants for bird Monitoring Centre	HPFD	Completed	
17	Publicity & Resource Material		Completed	
18	Fisheries Conservation		Completed	

Renuka Wetland

S.no.	Activities Proposed	Agency	Status	
1	Procurement of tall plants	HPFD	Work Completed	
2	Soil conservation work including bioengineering structures	HPFD	Work Completed	
3	Plantation and weed eradication replacing eucalyptus with native species	HPFD	Work Completed	
4	Maintenance of drainage and soak pits along parikrama road	HPFD	Work Completed	
5	Provision of dustbin along parikrama road	HPFD	Completed	
6	Signages of flora and fauna publicity material and interpretation material	HPFD	Completed	
7	Exposure visit to staff	HPFD	Completed	
8	Deployment of local youths during Renuka fair	HPFD	Completed	
9	C/o Ramsar site pillar	HPFD	Work Completed	
10	Maintenance of public toilets and landscape	HPFD	Completed	
11	Monitoring of Activities	HIMCOSTE	Work Completed	
12	Stakeholders interaction meetings/workshops	HIMCOSTE	Under Process	
13	Impact analysis studies	HIMCOSTE	Completed	
14	Development of publications, Resources material, Schools visits/trainings	HIMCOSTE	Work Completed	

Rewalsar Wetland

S.no.	Activity / Item	Agency	Status	
1	Survey of human settlement and other human activities in the catchment	HPFD	Completed	
2	Survey and assessment of natural water sources like lakes, springs etc.	HPFD	Completed	
3	Nurseries	HPFD	Completed	
4	Removal of invasive species	HPFD	Completed	
5	Vegetative check dams	HPFD	Completed	
6	Misc soil conservation	HPFD	Completed	
7	Component is re-appropriated for plantation of BES species-as per approval in 3th meeting of state level committee on wetland held on 18.07.17	HPFD	Completed	
8	Component is re-appropriated for soil con. Work plantation of tree species-as per approval in 3th meeting state level committee on wetland held on 18.07.17	HPFD	Completed	
9	Rejuvenation of springs on the periphery of lakes	HPFD	Completed	
10	Solid waste management including provision of ecofriendly animal proof waste disposal bins	HPFD	Completed	
11	Construction of camping sites	HPFD	Completed	
12	Dev of sitting planes, walking trails and drinking water	HPFD	Completed	
13	Garbage disposal system	HPFD	Completed	
14	Publicity awareness meeting/Resource Material	HPFD HIMCOSTE	Completed	
15	Training of front line staff and local community	HPFD	Completed	
16	Training of local youth and tourist guides	HPFD	Completed	
17	Const. of Information centre including machinery and equipment's	HPFD	Completed	
18	Distribution of fuel, fodder trees and improved grass	HPFD	Completed	

Chandertal Wetland:

S.no.	Activity / Item	Agency	Status	
1	Catchment Area Treatment; Conservation Activities in the Erosion Prone Areas: a) Check Dams b) Geo-Textile Mating c) Vegetative Barriers with local grass & shrubs	HPFD	Work Completed	
2	Supplementing Livelihoods; a) Live Stock vaccination b) Management of Pastures & Grazing	HPFD	Work Completed	
3	Environmental Education	HPFD HIMCOSTE	Work Completed	
4	Environment awareness	HPFD HIMCOSTE	Work Completed	
5	Research & Monitoring	HPFD HIMCOSTE	Work Completed	

Khajjiar Wetland – Status

S.no.	Activity / Item	Agency	Status	
1	Dredging and De-silting of of Khajjiar lake work, preparation of estimate, codal formalities and approval of competent authority	HPFD	Under Process	
2	Construction of Brushwood check dam	HPFD	Work Completed	

- HPFD-Himachal Pradesh Forest Department
- HIMCOSTE- Himachal Pradesh Council for Science, Technology & Environment

Govind Sagar Lake, Distt. Bilaspur, H.P.

D/S Bilaspur at Govindsagar						
	pH	DO (mg/l)	BOD (mg/l)	F.C. MPN/100ml	T.C. MPN/ 100ml	Primary Water quality criteria for Bathing
	(6.5-8.5)	(>5mg/lt)	(<3mg/lt)	(<500MPN/100ml)		
Jan-20	8.52	10.1	0.4	110	350	Not Meeting Norms
Feb-20	7.93	9.8	0.4	110	280	Meeting Norms
Mar-20	7.89	8.9	0.4	79	350	Meeting Norms
Apr-20	7.90	8.3	0.3	94	430	Meeting Norms
May-20	7.32	8.5	0.3	63	430	Meeting Norms
Jun-20	7.32	8.5	0.3	63	430	Meeting Norms
Jul-20	8.09	8.6	0.4	130	920	Meeting Norms
Aug-20	7.81	9.6	0.4	110	540	Meeting Norms
Sep-20	8.12	9.8	0.4	94	350	Meeting Norms

Rewalsar Lake, Distt. Mandi, H.P.

Rewalsar Lake						
Month	pH	DO (mg/l)	BOD (mg/l)	F.C. MPN/100ml	T.C. MPN/ 100ml	Primary Water quality criteria for Bathing
	(6.5-8.5)	(>5mg/lt)	(<3mg/lt)	(<500MPN/100ml)		
Jan-20	7.53	8.9	2.2	49	350	Meeting Norms
Feb-20	8.17	8	2.0	70	350	Meeting Norms
Mar-20	7.26	7.7	3.4	170	540	Not Meeting Norms
Apr-20	7.88	8.7	1.6	70	350	Meeting Norms
May-20	7.42	8.4	2.8	170	920	Meeting Norms
Jun-20	7.38	5.6	9.0	220	920	Not Meeting Norms
Jul-20	7.10	9.6	2.6	280	920	Meeting Norms
Aug-20	7.11	9.3	2.0	170	920	Meeting Norms
Sep-20	7.66	8.2	4.0	110	920	Meeting Norms

Khajjiar Lake, District Chamba

Month	pH	DO (mg/l)	BOD (mg/l)	F.C. MPN/100ml	T.C. MPN/ 100ml
	(6.5-8.5)	(>5mg/l)	(<3mg/l)	(<500MPN/100ml)	
Jan-20	-	-	-	-	-
Feb-20	7.85	6.2	1.9	-	-
Mar-20	7.24	6.1	6.5	-	-
Apr-20	7.91	6.7	2	-	-
May-20	7.67	6.1	0.6	-	-
Jun-20	7.36	5.9	0.8	-	-
Jul-20	7.79	6.3	0.5	4	63
Aug-20	7.97	6.2	0.4	2.0	0.4
Sep-20	6.67	6.4	2.0	2.0	33

As per the surface water quality results shown in the month of April, May and June 2020 are going to improve significantly to meet the class-A Water Quality Criteria.

Renuka Ji Lake, District Sirmour, H.P.

Rewalsar Lake						
Month	pH	DO (mg/l)	BOD (mg/l)	F.C. MPN/100ml	T.C. MPN/ 100ml	Primary Water quality criteria for Bathing
	(6.5-8.5)	(>5mg/l)	(<3mg/l)	(<500MPN/100ml)		
Jan-20	7.67	6.1	1.8	22	49	Meeting Norms
Feb-20	7.15	8.8	1.6	20	47	Meeting Norms
Mar-20	7.25	6.8	1.8	22	49	Meeting Norms
Apr-20	7.48	7.1	1	14	40	Meeting Norms
May-20	7.12	7.6	1	12	38	Meeting Norms
Jun-20	7.1	7.57	1	21	43	Meeting Norms
Jul-20	7.47	7.3	1.6	21	43	Meeting Norms
Aug-20	6.78	7.1	1.9	22.0	49.0	Meeting Norms
Sep-20	7.51	6.9	1.0	33.0	110.0	Meeting Norms

Dal Lake, H.P. Kangra

Rewalsar Lake						
Month	pH	DO (mg/l)	BOD (mg/l)	F.C. MPN/100ml	T.C. MPN/100ml	Primary Water quality criteria for Bathing
	(6.5-8.5)	(>5mg/lt)	(<3mg/lt)	(<500MPN/100ml)		
Apr-19	7.98	7.9	0.4	6.1	180	Meeting Norms
Jul-19	7.62	8.7	0.1	2	79	Meeting Norms
Oct-19	7.28	7.9	0.40	-	-	Meeting Norms
Jan-20	7.31	8.6	0.10	2.00	48	Meeting Norms
Apr-20	7.88	9.5	1.1	2	40	Meeting Norms
Jul-20	6.96	8.9	0.2	2.0	27	Meeting Norms
Aug-20	7.05	8.9	0.2	2.0	27	Meeting Norms
Sep-20	7.43	9.0	0.1	2.0	27	Meeting Norms
						Meeting Norms

Pong Dam Lake Distt. Kangra, H.P

Month	pH	DO (mg/l)	BOD (mg/l)	F.C. MPN/100ml	T.C. MPN/100ml	Primary Water quality criteria for Bathing
	(6.5-8.5)	(>5mg/lt)	(<3mg/lt)	(<500MPN/100ml)		
Jan-20	7.84	9.1	0.10	2.00	70	Meeting Norms
Feb-20	7.87	9.4	0.1	2	58	Meeting Norms
Mar-20	6.78	8.1	0.1	2.00	39	Meeting Norms
Apr-20	8.01	9.2	0.1	2	58	Meeting Norms
May-20	7.85	9.6	0.20	2.0	58	Meeting Norms
Jun-20	7.72	9.1	0.3	2.0	38	Meeting Norms
Jul-20	8.02	9.2	0.1	2.0	25	Meeting Norms
Aug-20	7.92	8.8	0.3	2.0	27	Meeting Norms
Sep-20	7.98	9.1	0.1	2.0	25	Meeting Norms

JAMMU & KASHMIR:

S.No	Wetland Name	District	Co-ordinates	Criteria for significance (Ramsar/Wetland PA/Other-Explain)	Applicable Environmental Laws (WPA/Wetland Rules/CRZ/ Others)	Status of Compliance of all applicable Environmental Laws (on going cases in HC/SC/NGT regarding non-compliance)	Water quality data- present (DO,BOD and Ph)	Water quality data- 2016 (DO,BOD and Ph)	Management Plan (Implemented/Draft/Not/Existing)	Major Challenges faced
a) J&K Wildlife Protection Department										
1	Hokersar Wetland Conservation Reserve	Srinagar/Budgam	34°06'.556''N 74° 43'.132''E	Notified as Conservation Reserve under the Wildlife Protection Act. This site is also notified as RAMSAR Site on 08-11-2005.	Wildlife Protection Act, 1972,	Applicable laws are being implemented and there is no report of non-compliance of any order of HC/SC/NGT till date	Turbid during rains & high flows otherwise clear having desired levels BOD and other parameters.	Not Available	Department of Wildlife Protection in Collaboration with National Institute of Technology Srinagar is working on formulation of an Integrated Management Action Plan for all the Wetland Conservation Reserves of Kashmir.	Silting, Flood weed infestation, Encroachment
2	Hygam Wetland Conservation Reserve	Baramulla	34° 14'.448''N 74° 30'.914''E	Notified as Conservation Reserve under the Wildlife Protection Act.	Wildlife Protection Act, 1972,	Applicable laws are being implemented and there is no report of non-compliance of any order of	Turbid during rains & high flows otherwise clear having desired levels BOD and	Not Available	Department of Wildlife Protection in Collaboration with National Institute of Technology	Silting, Flood weed infestation, Encroachment

						HC/SC/NGT till date	other parameters.		Srinagar is working on formulation of an Integrated Management Action Plan for all the Wetland Conservation Reserves of Kashmir	
3	Shallabugh Wetland Conservation Reserve	Ganderabal/Srinagar	34° 09'.583''N 74° 43'.433''E	Notified as Conservation Reserve under the Wildlife Protection Act.	Wildlife Protection Act, 1972,	Applicable laws are being implemented and there is no report of non-compliance of any order of HC/SC/NGT till date	Turbid during rains & high flows otherwise clear having desired levels BOD and other parameters.	Not Available		Silting, Flood weed infestation, Encroachment
4	Mirgund Wetland Conservation Reserve	Budgam/Baramulla	34° 07'.472''N 74° 39'.437''E	Notified as Conservation Reserve under the Wildlife Protection Act.	Wildlife Protection Act, 1972,	Applicable laws are being implemented and there is no report of non-compliance of any order of HC/SC/NGT till date	Turbid during rains & high flows otherwise clear having desired levels BOD and other parameters.	Not Available	Department of Wildlife Protection in Collaboration with National Institute of Technology Srinagar is working on formulation of an Integrated Management Action Plan for all the Wetland Conservation Reserves of Kashmir	Silting, Flood weed infestation, Encroachment

5	Kranchoo Wetland Conservation Reserve	Pulwama	33° 59'.693''N 74° 56'.156''E	Notified as Conservation Reserve under the Wildlife Protection Act.	Wildlife Protection Act, 1972,	Applicable laws are being implemented and there is no report of non-compliance of any order of HC/SC/NGT till date	Turbid during rains & high flows otherwise clear having desired levels of BOD and other parameters.	Not Available	Department of Wildlife Protection in Collaboration with National Institute of Technology Srinagar is working on formulation of an Integrated Management Action Plan for all the Wetland Conservation Reserves of Kashmir	Silting, Flood weed infestation
6	Chattalum Wetland Conservation Reserve	Pulwama	34° 00'.598''N 74° 56'.513''E	Notified as Conservation Reserve under the Wildlife Protection Act.	Wildlife Protection Act, 1972,	Applicable laws are being implemented and there is no report of non-compliance of any order of HC/SC/NGT till date	Turbid during rains & high flows otherwise clear having desired levels of BOD and other parameters.	Not Available	Department of Wildlife Protection in Collaboration with National Institute of Technology Srinagar is working on formulation of an Integrated Management Action Plan for all the Wetland Conservation Reserves of Kashmir	Silting, Flood weed infestation, Encroachment
7	Freshkhoori Wetland	Pulwama	34° 00'.627''N 74° 55'.332''E	Notified as Conservation Reserve under	Wildlife Protection Act, 1972,	Applicable laws are being implemented	Turbid during rains & high flows	Not Available	Department of Wildlife Protection in	Silting, Flood weed infestation,

	Conservation Reserve			the Wildlife Protection Act.		and there is no report of non-compliance of any order of HC/SC/NGT till date	otherwise clear having desired levels of BOD and other parameters.		Collaboration with National Institute of Technology Srinagar is working on formulation of an Integrated Management Action Plan for all the Wetland Conservation Reserves of Kashmir	Encroachm ent
8	Manibugh Wetland Conservation Reserve	Pulwama	33° 59'.693''N 74° 56'.156''E	Notified as Conservation Reserve under the Wildlife Protection Act.	Wildlife Protection Act, 1972,	Applicable laws are being implemented and there is no report of non-compliance of any order of HC/SC/NGT till date	Turbid during rains & high flows otherwise clear having desired levels of BOD and other parameters.	Not Available	Department of Wildlife Protection in Collaboration with National Institute of Technology Srinagar is working on formulation of an Integrated Management Action Plan for all the Wetland Conservation Reserves of Kashmir	Silting, Flood weed infestation.
b) J&K Lakes and Waterways Development Authority										
1	Dal Lake	Srinagar	34.1106°N 74.8686°E	Others	J&K LAWDA Development Act, 1970	Complying	Nehru Park Basin: pH:7.9	Nehru Park Basin: pH:8.1	• STPs constructed by LDA in the past. Three at	• High ingrees of nutrient

						<p>D.O: 6.0 mg/1 BOD: 9 mg/1</p> <p>Nishant Basin: pH:8.0 D.O: 5.0 mg/1 BOD: 9 mg/1</p> <p>Hazratbal Basin: pH:7.9 D.O: 6.7 mg/1 BOD: 8 mg/1</p> <p>Nigeen Basin: pH:7.9 D.O: 6.5 mg/1 BOD: 12 mg/1</p>	<p>D.O: 7.3 mg/1 BOD: N.A</p> <p>Nishant Basin: pH:8.0 D.O: 6.4 mg/1 BOD: NA</p> <p>Hazratbal Basin: pH:7.9 D.O: 6.5 mg/1 BOD: NA</p> <p>Nigeen Basin: pH:7.9 D.O: 5.6 mg/1 BOD: NA</p>	<p>Hazratbal, Habak and Laam on FAB Technology and are under refurbishment. And will be completed and commissioned by 30th November 2020. TWO STPs at nallah Amir Khan and Brari Nambal on SBR Technology. Total treatment of 36.1 MLD out of the required 50 MLD (approx..) is being carried out by these STPs. Now DPR for the constriction of 14 MLD STP for left out i.e. uncovered area of Tellbal/ Shalimar stands prepared.</p> <ul style="list-style-type: none"> • Dredging of settling basin • Catchment are management by plantation of trees / 	<p>into the lake.</p> <ul style="list-style-type: none"> • Sewage management uncovered areas and houseboats. • Rehabilitation of Dal Dwellers. Vigorous / excessive weed growth
--	--	--	--	--	--	---	---	---	---

									<ul style="list-style-type: none"> • construction of compost pits. • Dredging of outflow channels. • Selective dewatering. Aeration through surface aerators etc.	
c) J&K Wular Conservation and Management Authority (WUCMA)										
1	Wular Lake	Bandipora /Baramulla	34° 17' 45" to 34° 25' 30" N and 74° 31' 40" to 74° 40' 15"E	Ramsar Site	Wetland Conservation Rules 2017; J&K Development Act and Wild Life (Protection) Act.	All complied with	Statement enclosed	N.A	Management Action Plan under implementation	Siltation / Willow removal

*Water Quality Data to be sourced from CPCB/SPCB

Jammu and Kashmir Pollution Control Board:

Office of the Regional Director: Kashmir

Analysis Report**Physico Chemical Characteristics of Wular Lake for the Month October, 2020****Date of Sampling 19-10-2020**

S.No.	Parameter	Saderkot	Banwari	Nadihal	Zalwan	Ashtingoo	Kanibath	Watlab	Ningli
1	Air Temp. °C	19.0	16.9	23.3	22.7	25.5	26.8	26.6	16.5
2	Water Temp. °C	18.5	11.1	15.3	18.9	16.2	19.5	16.8	11.5
3	pH	7.13	7.12	7.22	7.15	7.08	7.16	7.43	7.43
4	Conductivity us/cm	362.0	338.0	180.0	206	275.0	278.0	257.0	281.0
5	T.D.S	220.0	206.0	110.0	125.0	160.0	168.0	157.0	170.0
6	D.O	4.3	3.6	5.3	5.5	5.1	4.1	5.8	6.3
7	C.O.D	37.02	27.8	18.51	22.21	18.51	31.77	16.65	16.65
8	B.O.D	3.90	3.3	2.00	2.10	1.1	3.3	1.60	1.50
9	Phosphate	0.174	0.287	0.297	0.262	0.281	0.248	0.269	0.225
10	Ammonical Nitrogen	1.879	1.153	0.652	0.715	0.375	0.428	0.584	0.459
11	Sulphate	11.21	11.660	8.02	12.57	31.810	27.81	39.99	35.29
12	Hardness	200.0	19.0..	96.0	118.0	156.0	150.0	150.0	154.0
13	Calcium	36.07	36.1	30.46	33.66	40.88	40.08	39.27	34.46
14	Magnesium	26.73	24.3	4.86	8.26	13.12	12.15	12.63	3.4
15	Total Alkalinity	190.0	105	90.0	110.0	145.0	140.0	140.0	140.0
16	Chloride	30.0	30.0	20.0	24.0	16.0	19.0	20.0	18.0
17	Turbidity NTU	9.0	5.0	3.0	5.0	5.0	6.0	5.0	5.0

All Values are in mg/l except pH, conductivity, Turbidity & Temperature.

BDL= Below Detection Level

Imples Collected by official of Wular Development Authority

Lakshdweep:**(NIL Information)**

The state Govt. mentioned that Lakshdweep is the smallest Union Territory of India with an area of 32 sq.km. About 82% of land mass covered by coconut plantation, which is privately owned. Wetland sites are there at Lakshdweep where mangrove patches has been discovered. But the names of the sites has not been officially declared.

MADHYA PRADESH:

S.No	Wetland Name	District	Co-ordinates		Criteria for significance (Ramsar/Wetland PA/Other-Explain)	Applicable Environmental Laws (WPA/Wetland and Rules/CRZ/ Others)	Status of Compliance of all applicable Environmental Laws (on going cases in HC/SC/NGT regarding non-compliance)	Water quality data- present (DO,BOD and Ph)	Water quality data- 2016 (DO,BOD and Ph)	Management Plan (Implemented/Draft/Not/Existing)	Major Challenges faced
1	Moti Sagar	Agar Malwa	23°42'52" N	76°00'42" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
2	Ratna Sagar, Agar		23°42'50"N	76°01'00" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
3	Borekhad Talab, Alirajpur	Alirajpur	22°18'29"N	74°20'24" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
4	Gadat Talab, Alirajpur		22°16'58"N	74°20'33" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
5	Samatpur Talab, Anuppur	Anuppur	23°07'28" N	81°41'51" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
6	Dulha Talab, Anuppur		23°05'41" N	81°41'40" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
7	Dhobia Talab, Chanderi	Ashoknagar	24°42'14" N	78°07'57" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-

8	Gahora Talab, Ishagarh		24°51'58" N	77°52'38" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
9	Sarathi Reservoir, Tekadi	Balaghat	21°56'06"N	79°58'33" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
10	Vari Reservoir, Lanji		21°25'33"N	80°35'11"	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
11	Barwani Talab, Barwani	Barwani	22°01'12" N	74°54'18" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
12	Borlay Talab, Borlay		22°01'18" N	74°59'49" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
13	Foota Talab, Betul	Betul	21°54'21" N	77°53'57" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
14	Betul Talab, Betul		21°54'45" N	77°54'00" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
15	Gauri Talab, Bhind	Bhid	26°33'40" N	78°47'07" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
16	Jagdishpura , Lahar		26°11'30.08" N	78°56'58.10"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-

17	Motia Talab, Berasia	Bhopal	23° 38' 00"N	77° 25' 52"E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
18	Basai Lake, Berasia		23° 38' 08"N	77° 26' 36"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
19	Hathaikhera Dam, Bhopal		23° 16' 8.98"N	77° 29' 45.73"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
20	Shahapura Lake, Bhopal		23° 12' 13"N	77° 25' 20"E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
21	Dawadiya Pani Lake, Dawadiya		21° 25' 44" N	76° 06' 40" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
22	Malfalya Lake, Malfalya Village		21° 32' 20" N	75° 57' 39" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
23	Pratap Sagar	Chhatarpur	24° 54' 29"N	79° 35' 23"E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
24	Saura Talab		24° 56' 05"N	79° 34' 53"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
25	Kabadiya Talab, Chhindwara rural	Chhindwara	22° 04' 53"N	78° 59' 48"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-

26	Nunkhadak Talab, Nunkhadak		-	-	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
27	Futera Lake	Damoh	23° 50' 59"N	79° 26' 49"E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
28	Purena Lake		23° 50' 08"N	79° 26' 47"E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
29	Ramsagar Talab,	Datia	25°40'14"N	78°23'46" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
30	Hatlai Talab, Hatlai		25°36' 52" N	78°19' 35" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
31	Sita Sagar, Datia		25°39'36"N	78°27'34" E	DPR Submitted Under NPCA Scheme	-	-	-	ERL, State Lab	not existing	-
32	Meetha Talab, Dewas	Dewas	22°57'49" N	76°04'06" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
33	Bhainsakhedi Talab, Tonkkhurd		23°06'10" N	76°17'27" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
34	Wetland Complex- Munj, Devi, Dhoop	Dhar	22° 36' 09"N	75° 17' 44"E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-

35	Jetpura Talab, Dhar		22°36'12"N	75°19'59" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
36	Chargaon Talab, Bijori	Dindori	23° 09'04"N	80°41'04" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
37	Dulhari Talab, Mehadwani		22°55'50"N	80°37'33" E	Phase II, Program, MoEF,GoI	-	-	-	-		-
38	Bhujaria Talab, Guna	Guna	24°38'19"N	77°18'24" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
39	Bamuri Road Talab, Aaron		24° 24' 27"N	77° 23' 13"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
40	Motijheel	Gwalior	26°15'01"N	78° 08'13"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
41	Tighara Dam		26°12'44"N	77°59'08" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
42	Tekanpur Lake, Tekanpur		26°00' 18" N	78°17' 04" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
43	Patai Talab, Ghatigaon		25°53' 40" N	77°54' 30" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
44	Bada Talab, Gahal village		22° 12' 07"N	77° 05' 55"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-

45	Atal Talab, Chhipabad		22° 08' 59"N	76° 53' 06"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
46	Bichhua Talab, Bichhua	Hoshangabad	22°38' 00" N	78°12' 07" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
47	Pagdhal Talab, Pagdhal		22°31' 01" N	77°36' 29" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
48	Bilawali	Indore	22°39'31"N	75°52'17" E	Phase II, Program, MoEF,GoI	-	-	-	MP PCB	not existing	-
49	Yeshwant Sagar		22°49'16"N	75°41'36" E	Phase II, Program, MoEF,GoI	-	-	-	MP PCB	not existing	-
50	Pipaliyapala		22°40'35"N	75°51'37" E	Phase II, Program, MoEF,GoI	-	-	-	MP PCB	not existing	-
51	Hukmakhe di Bijalpur Talab		22°39' 49" N	75°49' 51"E	Phase II, Program, MoEF,GoI	-	-	-	MP PCB	not existing	-
52	Nipaniya Talab, Indore		22°45' 28" N	75°55' 57"E	Phase II, Program, MoEF,GoI	-	-	-	MP PCB	not existing	-
53	Balasagar	Jabalpur	23°09'093"N	79°52'15" E							
54	Ganga Sagar		23° 09'25"N	79°54'36" E							
55	Hitkarini		23°09'28"N	79°59'59" E							

56	Khandari		23° 09'50"N	80° 01'02"E							
57	Madhotaal		23° 11'52"N	79° 54'47" E							
58	Raani Taal		23° 10'25"N	79° 55'08" E							
59	Roberteson/ Gokalpur		23° 12' 03" N	79° 59' 07"E	Phase II, Program, MoEF,GoI						
60	Supataal		23° 09'24"N	79° 54'02" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
61	Sangram Sagar		23° 08'22"N	79° 53'02" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
62	Hanuman Taal, Jabalpur		23° 10' 54" N	79° 56' 17" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
63	Bada Talab, Meghanagar	Jhabua	22° 54 09" N	74° 32' 11" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
64	Rana Sagar, Ranapur	Jhabua	22° 38' 53" N	74° 31' 22" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
65	Bhagwanpu ra Talab, Bagarda	Khargone	22° 06'02"N	76° 10'34" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
66	Segaon Taal, Mahugaon	Khargone	21° 45'40"N	75° 26'22" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-

67	Babuda Talab,	Mandla	22°28'46.45" N	80°22'21.56"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
68	Sagar Talab,		22°28'48.16" N	80°22'2.83"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
69	Teliya Talab, Mandsaur	Mandsaur	24°04'26" N	75°03'07" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
70	Mohammad pura Talab, Mandsaur		24°02'53" N	75°05'36" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
71	Kitiyani Talab, Mandsaur		24°5'16.08"N	75°3'45.41"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
72	Chambal River, Gandhi Sagar Dam		24°36'57.31" N	75°36'32.58"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
73	Pagara Dam		Morena	26°15'53.82" N	77°50'11.90"E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing
74	Narsingh Talab, Narsinghpur		22°56'50"N	79°10'36" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
75	Saikheda Talab, Saikheda		22°57'36.88" N	78°34'37.96"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-

76	Near Kawai	Neemuch	25° 1'22.45"N	75°12'55.68"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
77	Near Khejdi		24°25'3.53"N	75°16'48.17"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
78	Raampuriya Talab, Manasa		24° 28' 04" N	75° 07' 35" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
79	Kamal Talab, Jawi		25° 00' 41" N	75° 18' 01" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
80	Bada Talab, Rampura		24° 28' 18" N	75° 26' 06" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
81	Chhota Talab, Niwari	Niwari	25°21'7.92"N	78°48'20.31"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
82	Jer Talab, Prithvipur		25°13'44.65" N	78°44'48.62"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
83	Dahlan Talab, Panna		24° 43' 44" N	80° 11' 48" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
84	Kamla Bai Talab, Panna		24° 43' 34" N	80° 10' 18" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
85	Jogia Talab, Jogia, Gouharganj	Raisen	23° 01' 23" N	77° 41' 03" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-

86	Narwar Talab, Narwar, Raisen		23°18' 19" N	77°58' 01" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
87	Hanuman Taal, Ratlam	Ratlam	23° 20' 53" N	75° 01' 15" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
88	Bada Talab, Nagra		23°19'42.45" N	75° 7'2.91"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
89	Rampuriah Bhilan, Village		23°19'31.72" N	74°49'44.27"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
90	Govindgarh Lake, Govindgarh	Rewa	24° 22' 32" N	81° 16' 34" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
91	Rani Talab, Rewa		24° 31' 26" N	81° 17' 55" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
92	Khamkuwa, Jaisinagar	Sagar	23°36' 23" N	78°46' 29" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
93	Gadhola Jagir, Khurai		24°01' 27" N	78°26' 39" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
94	Tinsi, Rahli		23°43' 26" N	79°00' 28" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
95	Vishnu Sagar, Maihar	Satna	24°15'57" N	80°45'07" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-

96	Dharam Sagar, Maihar		24°16'11" N	80°54'47" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
97	Lasudiya Parihar Talab, Lasudiya	Sehore	23°12' 10" N	77°9' 48" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
98	Kala Talab, Ashta		23°01' 07" N	76°43' 55" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
99	Talab, Chhapara	Seoni	22° 24' 40" N	79° 27' 33" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
100	Gudhanama I Talab, Gudhanama I Chhapara		22° 25' 44" N	79° 36' 02" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
101	Badi Bheeth Talab, Shahdol	Shahdol	23°18'29"N	81°22'02" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
102	Hanuman Sagar, Jaisinghnagar		23°41'07" N	81°23'20" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
103	Girwar Talab, Shajapur	Shajapur	23° 25' 37" N	76° 16' 22" E	Phase II, Program, MoEF,GoI	-	-	-	MP PCB	not existing	-
104	Kanwar Sali Talab	Sheopur	25°42'34" N	76°35'22" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
105	Kanapur Talab		25°38'26" N	76°38'21" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-

106	Patpara Talab, Patpara	Sidhi	24°28' 50" N	81°54' 04" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
107	Bada Talab, Rajgarh, Sihawal		24°33' 23" N	82°09' 46" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
108	Rihand Dam, Deori Kalan	Singrauli	24°02' 08" N	82°41' 54" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
109	Kanchan Dam, Manihari		24°09' 22" N	82°26' 11" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
110	Nirbhaya Sagar, Khargapur	Tikamgarh	24° 49' 17" N	79° 08' 02" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
111	Vrandavan Talab, Tikamgarh		24° 45' 10" N	78° 50' 42" E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
112	Undasa Dam	Ujjain	23°12'43"N	75°50'15" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
113	Rudra Sagar		23°10'54.42" N	75°45'57.81"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
114	Gowardhan Sagar		23°11'34.69" N	75°46'43.93"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-
115	Purushotta m Sagar		23°12'9.53"N	75°46'52.02"E	Phase II, Program, MoEF,GoI	-	-	-	-	not existing	-

116	Sagra Lake, Umaria	Umaria	23°31'57"N	80°49'20" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
117	Bijala Lake, Pali		23°21'45"N	81° 03'44"E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
118	Sironj Talab, Sironj	Vidisha	24° 05'48"N	77°41'19" E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-
119	Hanuman Talab, Lateri		24° 3'42.66"N	77°24'2.8 7"E	Phase II, Program, MoEF,GoI	-	-	-	ERL, State Lab	not existing	-

MANIPUR:

Sl. No.	Wetland Name	District	Co-ordinate	Criteria for Significance (Ramsar Site/Within PA/Other-explain)	Applicable Environmental Laws (WPA/Wetland Rules/CRZ/Others)	Status Of Compliance Of All Applicable Environmental Laws (Ongoing Cases in HC/SC/NGT regarding non-compliance)	Water Quality Data-Present (DO, BOD, and pH)*	Water Quality Data-2016 (DO, BOD, and pH)*	Management Plan (Implemented/Drafted/Not existing)	Major Management challenges faced
1	Loktak Lake	Bishnupur, Impal West	24°25'48.12"N to 24°41'19.58"N 93°45'32.41"E to 93°54'20.64"E	Ramsar Site	Manipur Loktak Lake (Protection), Act, 2006 Wetlands (Conservation and Management Rules, 2017	PIL No. 24 of 2017, Court on its own motion-vs- State of Manipur & Others. High Court of Manipur Wetlands (Conservation and Managem	DO – 6.8 BOD – 3.0 pH – 6.9	DO – 6.9 BOD – 2.8 pH – 7.1	Integrated Plan for Wise Use (2020-2025) approved by Manipur State Wetlands Authority has been submitted to MoEF& CC,GOI, for review	5) Encroachment Fragment action of wetland regime, Regulation of water regime, Pollution Proliferation of Phumdi, Detrimental fishing practices.

						ent Rules, 2017			and endorsem ent	
2	Jaimeng Wetland	Kangpokpi	25°14'12.767" N to 25°14'18.633" N 93°56'26.97" E to 93°56'39.586" E	Recommended for notification by Manipur State Wetlands Authority Process of finalisation of boundary through Revenue Department is underway	Wetlands (Conserva tion and Managem ent Rules, 2017	Wetlands (Conserva tion and Managem ent Rules, 2017	DO – 6.4 BOD – 3.2 pH – 6.98	DO – 6.5 BOD – 2.9 pH – 7.0	Drafted	Shallowing of wetland declining hydrological potential
3	Kachouphung/ Achaumaki Wetland	Kamjong	25°4'15.705" N to 25°4'20.731" N 93°43'27.86" E to 93°43'38.203"E	Recommended for notification by Manipur State Wetlands Authority Process of finalisation of boundary through Revenue Department is underway	Wetlands (Conserva tion and Managem ent Rules, 2017	Wetlands (Conserva tion and Managem ent Rules, 2017	DO – 5.5 BOD – 3.8 pH – 5.9	DO – 5.4 BOD – 3.5 pH – 6.1		Shallowing and weed infestation
4	Utrapat Wetland	Bishnupur	24°41'4.67" N to 25°42'21.196" N 93°49'47.425" E to 93°50'30.471" E	Recommended for notification by Manipur State Wetlands Authority Process of finalisation of boundary through Revenue Department is underway	Wetlands (Conserva tion and Managem ent Rules, 2017	Wetlands (Conserva tion and Managem ent Rules, 2017	DO – 6.5 BOD – 2.9 pH – 6.9	DO – 6.4 BOD – 2.7 pH – 7.0	Drtafted	Fishery practices in the wetland
5	Yaral Pat Wetland	Imphal East	24°48'50.80" N to 24°49'28.653" N 93°59'56.379" E to	Recommended for notification by Manipur State	Wetlands (Conserva tion and	Wetlands (Conserva tion and	DO – 6.5 BOD – 3.0 pH – 6.8	DO – 6.7 BOD – 2.9 pH – 6.9	Drtafted	Restoration of ecological characteristic and need for

			94°0'29.18" E	Wetlands Authority Process of finalisation of boundary through Revenue Department is underway	Management Rules, 2017	Management Rules, 2017				enlarging the wetland boundary as existed earlier
6	Waithou-Phumnompot Wetland	Imphal East and Thoubal	24°40'5.504" N to 24°41'42.461" N 93°57'32.835" E to 93°59'51.503" E	Recommended for notification by Manipur State Wetlands Authority Process of finalisation of boundary through Revenue Department is underway	Wetlands (Conservation and Management Rules, 2017	Wetlands (Conservation and Management Rules, 2017	DO – 7.0 BOD – 2.9 pH – 7.2	DO – 7.2 BOD – 2.8 pH – 7.3	Drafted	Declining hydrological potential encroachment weed infestation
7	Pumlen-Khoidumpot Wetland	Kakching	24°25'3.717" N to 24°33'11.967" N 93°52'33.697" E to 93°55'58.243" E	Recommended for notification by Manipur State Wetlands Authority Process of finalisation of boundary through Revenue Department is underway	Wetlands (Conservation and Management Rules, 2017	Wetlands (Conservation and Management Rules, 2017	DO – 7.0 BOD – 3.3 pH – 6.9	DO – 7.1 BOD – 3.0 pH – 7.0	Drafted	Shallowing of wetland, weed infestation, water quality deterioration, encroachment
8	Ikop-Kharung Pat Wetland	Thooubal & Kakching	24°31'40.779" N to 24°38'9.741" N 93°54'23.824" E to 93°59'3.206" E	Recommended for notification by Manipur State Wetlands Authority Process	Wetlands (Conservation and Management	Wetlands (Conservation and Management	DO – 6.9 BOD – 2.9 pH – 7.0	DO – 7.0 BOD – 2.7 pH – 7.1	Drafted	Shallowing of wetland, weed infestation, water quality deterioration, encroachment

				of finalisation of boundary through Revenue Department is underway	ent Rules, 2017	ent Rules, 2017				
--	--	--	--	--	-----------------	-----------------	--	--	--	--

(Water Quality data furnished by: Manipur Pollution Control Board)

MIZORAM

Sl. No.	Wetland Name	District	Co-ordinate	Criteria for Significance (Ramsar Site/Within PAs/Other-explain)	Applicable Environmental Laws (WPA/Wetl and Rules/CRZ/ Others)	Status Of Compliance Of All Applicable Environmental Laws (Ongoing Cases in HC/SC/NGT regarding non-compliance)	Water Quality Data-Present (DO, BOD, and pH)*	Water Quality Data-2016 (DO, BOD, and pH)*	Management Plan (Implemented/ Drafted/Not existing)	Major Management challenges faced
1	Palak Wetland	Siaha District	Thaly T.Ayzu DCF, MADC Siaha	Outside PA	Wetland Rules & WPA	Nil	Ph : 7.9 -8.1 Do: 5 – 7 BOD: 108 - 5	Ph : 7.9 -8.1 Do: 5 – 7 BOD: 108 - 5	Implemented	Not Significant
2	Tamdil Wetland	Saitual District	Lallianzuala IFS DFA Aizawl Forest Division	-do-	Wetland Rules & WPA	Nil	Ph : 6.6 – 7.4 Do: 4.4 – 7.36mg/L BOD: 0.029 – 1.2 mg/L	Ph : 6.6 – 7.4 Do: 4.4 – 7.36mg/L BOD: 0.029 – 1.2 mg/L	Implemented	-do-
3	R.Serlui B HEP	Kolasib District	N. Viji IFS DFO, Kolasib Forest Division	-do-	Wetland Rules & WPA	Nil	Data not available at this time assessment is under process	Data not available at this time assessment is under process	Not yet existing	Management plan to prepare
4	R. Tuirial HEP	Kolasib District	N. Viji IFS DFO, Kolasib Forest Division	-do-	Wetland Rules & WPA	Nil	-do-	-do-	-do-	-do-
5	Rengdil	Mamit District	Lalbiakchama DFO Kawrthah Forest Division	-do-	Wetland Rules & WPA	Nil	-do-	-do-	-do-	-do-

6	Rungdil	Aizawl District	Lalnunsanga IFS Khawlhing DFO Darlawn Forest Division	-do-	Wetland Rules & WPA	Nil	-do-	-do-	-do-	-do-
7	Pala Tipo	Siaha District	Thaly T. Ayzu DCF, MADC Siaha	-do-	Wetland Rules & WPA	Nil	-do-	-do-	-do-	-do-
8	Maicham HEP	Serchhip District	Jenny Sailo DFO N.Vanlaiphai Forest Division	-do-	Wetland Rules & WPA	Nil	-do-	-do-	-do-	-do-
9	Pualthawhli (Vartek Kai) Bualsen Dil	Lunglei District	Lalrammawii Sailo IFS DFO, Lunglei Forest Division	-do-	Wetland Rules & WPA	Nil	-do-	-do-	-do-	-do-
10	Bualsen Dil	Lunglei District	Margaret Lalramchhani DFO, Thenzawl Forest Division	-do-	Wetland Rules & WPA	Nil	-do-	-do-	-do-	-do-
11	Pang Dil	Lunglei District	Margaret Lalramchhani DFO, Thenzawl Forest Division	-do-	Wetland Rules & WPA					

ODISHA

Sl. No.	Wetland Name	District	Co-ordinate	Criteria for Significance (Ramsar Site/Within PAs/Other-explain)	Applicable Environmental Laws (WPA/Wetland Rules/CRZ/Others)	Status Of Compliance Of All Applicable Environmental Laws (Ongoing Cases in HC/SC/NGT regarding non-compliance)	Water Quality Data-Present (DO, BOD, and pH)*	Water Quality Data-2016 (DO, BOD, and pH)*	Management Plan (Implemented/Drafted/Not existing)	Major Management challenges faced
1	Chilika Lake	Ganjam, Khurda Puri	19.844963, 85.478807	Fulfill all Ramsar Criteria	Wetland (Conservation & Management) Rules, 2017	Ongoing	DO: 6.2 – 8.5 mg/l, ph 7.4 – 8.4, BOD: 1.20 – 2.50 mg/l	DO:4.9 – 7.6 mg/l, ph 7.3 – 8.5, BOD: 0.9 – 2.5 mg/l	Implemented	Encroachment, Siltation Proliferation of Invasive species, illegal Aquaculture, Poaching of Birds
2	Ansupa Lake	Cuttack	20.458745 85.603650	Site will be proposed	Wetland (Conservation & Management) Rules, 2017	Ongoing	DO: 5.6 – 7.9 mg/l, ph 6.6 – 8.0, BOD: 0.7 – 1.90 mg/l	DO:4.5 – 10.5 mg/l, ph 7.0 – 8.2, BOD: 1.4 – 4.3 mg/l	Implemented	Encroachment, Siltation Proliferation of Invasive species,
3	Bhitarkanika Wildlife Sanctuary	Kandrapara	20.715145 86.865935	Fulfill all Ramsar Criteria	Wetland (Conservation & Management) Rules, 2017	Ongoing	DO: 3.18 – 8.90 mg/l, ph: 6.52 – 8.25,	DO:3.18 – 8.90 mg/l, ph 6.52 – 8.25,	Drafted and will put up before the State Wetland Authority for Approval	Encroachment, Siltation illegal Aquaculture, Poaching

PUDUCHERRY

Sl. No.	Wetland Name	District	Co-ordinate	Criteria for Significance (Ramsar Site/Within PAs/Other-explain)	Applicable Environmental Laws (WPA/Wetland Rules/CRZ /Others)	Status Of Compliance Of All Applicable Environmental Laws (Ongoing Cases in HC/SC/NGT regarding non-compliance)	Water Quality Data-Present (DO, BOD, and pH)*	Water Quality Data-2016 (DO, BOD, and pH)*	Management Plan (Implemented/Drafted/ Not existing)	Major Management challenges faced
1	Oussudu Sanctuary	Puducherry	Oussudu Sanctuary (11 56' - 11 58' N and 79 44' - 79 45' E)	Within PA	WPA, Wetland Rules	NGT case O.A. No.72 of 2017 (SZ)	DO(mg/l) - 5.2 BOD (mg/l) -1.5 pH - 7.23	DO(mg/l) - 7.2 BOD (mg/l) - 12 pH - 7.42	Implemented	As per CMAP, Poaching of birds, Unsustainable Fishing, Weed infestation, Dumping of solid wastes on the lake embankments, Vehicular Movement, noise and other

Punjab:

S.No	Wetland Name	District	Co-ordinates	Criteria for Significance (Ramsar Site/Within PA/Other-explain)	Applicable Environmental Laws (WPA/ Wetland Rules /CRZ/Others	Status of Compliance of all applicable environmental laws (Ongoing cases in HC/SC/NGT regarding non compliance	Water Quality Data-Present (DO, BOD and PH)*	Water Quality Data-2016 (DO, BOD and PH*	Management Plan (Implemented Drafter/Not existing)	Major Management Challenges faced
1	Harike	Tarn Taran, Ferozeur, Kapurthala	74° 57' 5" E to 74° 50' 59" E; 31° 09' 2" N to 31° 01' 42" E;	Harike Wetland was recognized as a Wetland of International Importance by Ramsar Convention in the Year 1990 and declared as Wildlife Sanctuary in 1999.	WPA/Wetlands Rules	No	-	pH-7.6 to 8.0; DO- 2.4 to 8.0 mg/l; BOD-BDL to 34 mg/l	Implemented	Weed infestation, encroachment, Pollution
2	Ropar	Ropar	76° 54' 18.36" E to 76° 50' 81.88" E;	Ropar Wetland was included in	WPA/Wetlands Rules	No	-	pH-7.2 to 8.7;	Drafted	Weed infestation

			31° 04' 05.013"N to 30° 99' 12.955"E;	the list of Wetlands of International Importance by Ramsar Convention and declared as Conservation Reserve in 2017				DO- 3.3 to 8.0 mg/l; BOD- BDL to 7.0 mg/l		
3	Kanjli	Kapurthala	75° 24' 48"E to 75° 10' 46"E; 31° 28' 4"N to 31° 12' 50"N;	Ropar Wetland was included in the list of Wetlands of International Importance by Ramsar Convention and declared as Conservation Reserve in 2019	WPA/Wetlands Rules	No	-	pH-7.1 to 7.8; DO- 4.8 to 6.3 mg/l; BOD- 1.6 to 4.0 mg/l	Drafted	Weed infestation, Pollution
4	Nangal	Ropar	76° 22' 8.36"E to 76° 22' 4.048"E; 31° 23' 51.754"N to 30° 20' 59.921"N;	Declared as Wildlife Sanctuary in 1999 and Recognised as a Wetland of International	WPA/Wetlands Rules	No	-	pH-7.3 to 7.9; DO- 7.8 to 8.5 mg/l; BOD- BDL to 7.0 mg/l	Implemented	Weed infestation

				al Importance by Ramsar Convention in the Year 2019.						
5	Keshopur -Miani	Gurdaspur	32°05'34" N 75°23,23" E	Declared as Community Reserve in 2007 and recognized as a Wetland of International Importance by Ramsar Convention in the Year 2019.	WPA/Wetland s Rules	No	-	October 2016 Whereas it varied from 7.7 to 8.0 during monitorin g in April, 2017	Implemented	Weed infestation

Rajasthan

S.No.	Wetland Name	Location/District
List of Wetlands Situated inside the Protected Areas and are being Managed as per the approved Management Plan for the Protected Area		
1	Padam talab	Ranthambhore Tiger Reserve
2	Rambagh	Ranthambhore Tiger Reserve
3	Malik talab	Ranthambhore Tiger Reserve
4	Pilader Lake	Jaisamand Wildlife Sanctuary
5	Bharutalab	Ramgarh Wildlife Sanctuary
6	Jetsagar	Ramgarh Wildlife Sanctuary
7	Shambusagar	Ramgarh Wildlife Sanctuary
8	Acholi dam	Shergarh Wildlife Sanctuary
9	Padakoh talab	Shergarh Wildlife Sanctuary
10	Hatholi talab	Bhainsrodgarh Wildlife Sanctuary
11	Bhawanipura talab	Bhainsrodgarh Wildlife Sanctuary
12	Footpal talab	Bhainsrodgarh Wildlife Sanctuary
13	Briside	Bhainsrodgarh Wildlife Sanctuary
14	Abheda talab	Abheda Biological Park
15	Ummedganj talab	Ummedganj conservation reserve
16	Girdharpura talab	Mujkundrahills tiger reserve
17	Savan Bhado talab	Mujkundrahills tiger reserve
List of Wetlands Identified under Phase-II Programme of Government of India		
1	Alania	Kota
2	Ana Sagar	Ajmer
3	Balsamand	Jodhpur
4	Devikund	Bikaner
5	Devyani Salt Lake	Nagour
6	Foy Sagar Lake	Ajmer
7	Goverdhan Sagar	Udaipur
8	Gulab Sagar	Jodhpur
9	Hanuman Sagar	Jaipur
10	Jaismand Lake	Alwar

11	Kanota	Bassi, Jaipur
12	Kaylana	Jodhpur
13	Kharbuja baori	Jodhpur
14	Kishore Sagar	Kota
15	Lal Sagar	Jodhpur
16	Mansarovar	Bhilwara
17	Maotha	Jaipur
18	Nakki Lake	Mt. Abu
19	Namak Lake Didwana (Khalda)	Nagour
20	Near Bakhasar	Barmer
21	Near Bhawatra	Jalor
22	Near Bhoorwara	Rajasmand
23	Near Bilota	Tonk
24	Near Dewa	Jaiselmer
25	Near Gangapura	Sawai Madhopur
26	Near Gegpura	Chittorgarh
27	Near Hanotiya	Kota
28	Near Jhoompura	Bhilwara
29	Near Junda	Rajasmand
30	Near Kanikhor	Jaipur
31	Near Kharad	Jaipur
32	Near Khutani	Pali
33	Near Manpiya	Jaiselmer
34	Near Nimbahera Kalan	Bhilwara
35	Near Nimboda	Chittorgarh
36	Near Rankhar	Jalor
37	Near Roopsi	Jaiselmer
38	Near Shripura	Nagour
39	Near Uttarlai	Barmer
40	Near Vasa	Sirohi
41	Padma Talao	Sawai Madhopur
42	Pushkar	Ajmer
43	Rajasmand Lake	Rajasmand

44	Ranisar	Jodhpur
45	Rundhpura ka talab	Bharatpur
46	Sagar	Jaipur
47	Sagar Lake near Alampur	Sawai Madhopur
48	Sawan Bhado dam	Sirohi
49	Silserh Lake	Alwar
50	Sur Sagar	Bikaner
51	Surpura	Jodhpur
52	Umran Lake	Alwar
List of District Wise Wetlands Identified for Notification and Development		
1	Bada Talab arvad	Ajmer
2	Tamran	Banswara
3	Kunda	
4	Amba	
5	Pushkar Talab	
6	Garda Talab	
7	Eklera Sagar	
8	Naghargarh Talab	
9	Teja ji Kit alai	
10	Niyana Talai	
11	Sehrol Talab	
12	Rajpura Talab	
13	Khanakhedi Talab	
14	Kotrapar Talab	
15	Bathali dam	
16	Hinglot dam	
17	Utawali dam	
18	Lhasi Dam	
19	Barkhedi Talab	
20	Imlia Kund	Bharatpur
21	Chavandiya	Bhilwara
22	Devi Kund Sagar	Bikaner
23	Soorsagar	

24	Naval Sagar Lake	Bundi
25	Mohtha	Chittorgarh
26	Gambhiri Dam	
27	Sabella Talab	Dungerpur
28	Gagghar	Hanumangarh
29	Deva K Pass	Jaisalmer
30	Manpiya K Pass	
31	Roopsi K Pass	
32	Rankhar	Jalore
33	Talai	Jhalawar
34	Bheed	Jhunjhunu
35	Kaylana	Jodhpur
36	Surpura	
37	Alaniya	Kota
38	Hanotiya	
39	Kishore Sagar	
40	Didwana (Khalda)	Nagaur
41	Lakhotiya Talab	Pali
42	Lodiya Talab	
43	Kesariyawad	Pratapgarh
44	Raghav Sagar	Rajasamand
45	Rajsamand	
46	Rewasa	Sikar
47	Lakherav	Sirohi
48	Thukna	Tonk
49	Kumhariya	
50	Budhsagar	
51	Bhisalpur	
52	Chandlai	
53	Motisagar	
54	Galvaniya	
55	Tordi Sagar	
56	Menar Talab	Udaipur

SIKKIM

Sl.No	Wetland Name	District	Co-ordinates	Criteria for Significance (Ramsar Site/ Within PA/Other - explain)	Applicable Environmental Laws (WPA/Wetland Rules/CRZ/Others)	Status of Compliance of all applicable laws (Ongoing Cases in HC/SC/NGT regarding non-compliance)	Water Quality Data – Present (DO, BOD and pH)*	Water Quality Data – 2016 (DO, BOD and pH)*	Management Plan (Implemented/Drafted/Not existing)	Major management challenges faced
1.	Tsomgo Chhoh wetland	East Sikkim	N 27 °22'30.306" E 88 ° 45'44.85"	1. Not a Ramsar site and not within PA. 2. Mostly religious, cultural and tourism	EP Act, 1986. Wetlands (C&M) Rules, 2017 WPA, 1972	All applicable laws complied.	D.O. – 10.5mg/l BOD- 1.2mg/l pH- 7	Not available	Integrated Management Plan (IMP) for the year 2019 drafted by Environment & Soil Conservation Circle, Forest & Environment Department, Government of Sikkim and submitted to MoEF & CC for approval and sanction.	<ol style="list-style-type: none"> 1. Infrastructure development by the Indian Army in the catchment. 2. Tourism activities. 3. Religious worshippers throwing debris in the lake.

2.	Bithang Chho wetland	East Sikkim	N 27 °19'49.726" E 88 °50'45.589"	1. Not a Ramsar site and not within PA. 2. Mostly religious, cultural and tourism 3. Alpine flora and faunal species found in the catchment like Rhododendron, Primula, Panchaule(Dactylorhiza sp.), Red Panda, Musk Deer etc. Trout fish and Himalayan otters are also found.	EP Act, 1986. Wetlands (C&M) Rules, 2017 WPA,1972	All applicable laws complied.	pH5.20	Not available	Drafted and submitted in the year 2019.	1. Siltation 2. Garbage dump by locals and Army personnel.
3.	Naku Chho (Kalo pokhari)	North Sikkim	N 27 °26'32.848" E 88 ° 45'9.486"	1. Not a Ramsar site and not within PA. 2. Mostly religious, cultural and tourism . 3. High altitude floral and faunal species like	EP Act, 1986. Wetlands (C&M) Rules, 2017 WPA,1972	All applicable laws complied	Not available	Not available	Not existing	1. Siltation 2. Degradation of catchment area 3. Small island formation

				Primula, Aconite, Rheum, Jatamansi, Red Panda, Musk Deer, Blue Sheep, Blood Pheasant etc. present in the catchment. Highly valued medicinal plants like cordyceps also found.						4. Army and civilian activity around the lake.
4.	Tembao Tso wetland	North Sikkim	N 27°54'4.705" E 88°46'55.942"	1. Not a Ramsar site and not within PA. 2. Mostly religious, cultural and tourism. 3. Rare and threatened species like black necked crane, snow leopard, red panda, blue sheep among faunal species found.	EP Act, 1986. Wetlands (C&M) Rules, 2017 WPA, 1972. Local laws: Zumsa system in place.	All applicable laws complied	p H 6.41	Not available	At present non-existing	1. Defence road construction. 2. Excess field exercise by the Indian Army. 3. Tourism activities.

				und in the region						
5.	Tamze Chho Wetland (Hans Pokhari)	North Sikkim	N 27°26'0.76" E 88°46'12.09"	<p>1. Not a Ramsar site and not within PA.</p> <p>2. Mostly religious, cultural and tourism .</p> <p>3. Rare and threatened species like black necked crane, snow leopard, red panda, blue sheep among faunal species found in the region.</p>	<p>EP Act, 1986.</p> <p>Wetlands (C&M) Rules, 2017</p> <p>WPA,1972.</p> <p>Local laws: Zumsa system in place.</p>	All applicable laws complied	pH 6.30	Not available	Drafted and submitted in the year 2019.	<p>1. Defence road construction.</p> <p>2. Excess field exercise by the Indian Army.</p> <p>3. Tourism activities</p>
6.	Gurudongmar Chho Wetland	North Sikkim	N 28°1'35.215" E 88°42'40.995"	<p>1. Not a Ramsar site and not within PA.</p> <p>2. Mostly religious, cultural and .</p> <p>3. Rare and endangered species like Kyang, Blue Sheep, M</p>	<p>EP Act, 1986.</p> <p>Wetlands (C&M) Rules, 2017</p> <p>WPA,1972.</p> <p>Local laws: Zumsa system in place.</p>	All applicable laws complied	pH6.10	Not available	Drafted and submitted in the year 2019.	<p>1. Tourism activities</p> <p>2. Siltation</p> <p>3. Ecological disturbance</p>

				armot, Snow Leopard, Tibetan Snowcock etc. found in the catchment including high altitude flora and rare medicinal plants.						
7..	Khecheopalri Wetland (Chhejo Pokhari)	West Sikkim	N 27°20'58.694" E 88° 11'19.458"	1. Not a Ramsar site and not within PA. 2. Mostly religious, cultural and tourism. 3. More than five species of algal flora found. <i>Zanthoxylum acanthopodium</i> (shrub), <i>Rhododendron griffithianum</i> found in the catchment. Rare and endangered species like Red Pa	EP Act, 1986. Wetlands (C&M) Rules, 2017	All applicable laws complied	PH 7.4	Not available	Drafted and submitted in the year 2019.	<ol style="list-style-type: none"> 1. Tourism activities 2. Siltation

				nda and Musk Deer are also f ound in the cat chment.							
--	--	--	--	---	--	--	--	--	--	--	--

*Water Quality Data to be sourced from CPCB/SPCB

Telangana:

1st meeting of Telangana state wetland committee meeting was held on 29.12.2020. Minutes of the meeting has been sent. From the minutes, it is understood that collection of data is in process.

WEST BENGAL

Sl. No.	Wetland Name	District	Co-ordinate	Criteria for Significance (Ramsar Site/Within PAs/Other-explain)	Applicable Environmental Laws (WPA/Wetland Rules/CRZ /Others)	Status of Compliance Of All Applicable Environmental Laws (Ongoing Cases in HC/SC/NGT regarding non-compliance)	Water Quality Data-Present (DO, BOD, and pH)*	Water Quality Data-2016 (DO, BOD, and pH)*	Management Plan (Implemented/Drafted /Not existing)	Major Management challenges faced
1	Sundarban Wetland	24 Parganas (South)	21o30,2" to 22o10'27"N and 88o10'0"E	Ramsar Site	WPA, IFA	NIL	-	-	Implemented	<p>Various natural, socio-cultural and economic influences have been affecting the biodiversity of the Sundarban Wetland. Some of the major management challenges are the following:</p> <ol style="list-style-type: none"> 1. Land reclamation by people for agriculture and human settlement. 2. Construction of series of

										<p>irrigation and drainage canals.</p> <p>3. Fishing in the rivers, canals, creeks and estuaries.</p> <p>4. Exploitation of mangrove for timbers and fire woods.</p> <p>5. Dumping of sewerage waste of metropolis of Kolkata</p>
--	--	--	--	--	--	--	--	--	--	---